

**ORISSA HIGH COURT****FILING REPORT AS ON :20/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0013131/2023	NARESH MAJHI VS STATE OF ODISHA	ASHOK KUMAR DAS VS	TITILAGARH /283 /2023 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH(Balangir) GR/0000342/2023
2	BLAPL/0013132/2023	SANYASI SAHOO @ SANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /125 /2023 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh ) GR/0000491/2023
3	BLAPL/0013133/2023	BIJAYA KUMAR SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR TOWN /570 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000087/2023
4	BLAPL/0013134/2023	LAXMI SWAIN VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	ITAMATI /92 /2023 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh ) GR/0000264/2023
5	BLAPL/0013135/2023	PRABESH DIGAL VS STATE OF ODISHA	KUNJA BIHARI SATAPATHY VS	GOCHHAPADA /53 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000060/2023
6	BLAPL/0013136/2023	DEEPAK SINGH VS STATE OF ODISHA	DUSHMANTA SAHOO VS	ADVA /93 /2021 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati ) Spl/0000095/2021
7	BLAPL/0013137/2023	SOMANATH RAITA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	/ /0 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE,BERHAMPUR(Ganjam) 2(A)CC/0000091/2022
8	BLAPL/0013138/2023	DULI PRADHAN @ BULI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /290 /2021 A.D.J.,KHURDA(Khordha ) ST/0000107/2022
9	BLAPL/0013139/2023	SUBODH CHOUDHURY VS STATE OF ODISHA	SWARAJ PATEL VS	/ /0 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda ) 2(A)CC/0000727/2023
10	BLAPL/0013140/2023	ASHOK KUMAR PANIGRAHI @ POTALA @ BABU VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	JAJPUR TOWN /248 /2023 SPL.JUDGE,JAJPUR(Jajapur ) Spl/0000077/2023
11	BLAPL/0013141/2023	JITENDRA KUMAR DUBEY VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000134/2023

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12	BLAPL/0013142/2023	SUBHARNSU @ SUBHRANSHU PADHI @ SATYA VS STATE OF ODISHA	RITESH KUMAR PARICHHA VS	BURLA /227 /2023 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0000337/2023
13	BLAPL/0013143/2023	DAYANIDHI PATEL VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR TOWN /570 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000087/2023
14	BLAPL/0013144/2023	ANIL PANDA VS STATE OF ODISHA	UMAKANTA BARIK VS	BARBIL /298 /2023 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendujhar) GR/0000886/2023
15	BLAPL/0013145/2023	KRUSHNA GOUDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHATIGUDA /61 /2022 DISTRICT AND SESSIONS JUDGE,NAWARANGPUR(Nabarangapur ) CT/0000067/2022
16	BLAPL/0013146/2023	PADMAN MUDULI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MALKANGIRI /529 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000204/2023
17	BLAPL/0013147/2023	BALA @ CHINNARI HARIKRISHNA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	CDA-II /133 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000897/2023
18	BLAPL/0013148/2023	GOURA CHANDRA BEHERA VS STATE OF ODISHA	S.S.RAY (2) VS	ASKA /372 /2023 A.D.J.,ASKA(Ganjam) ST/0000099/2023
19	BLAPL/0013149/2023	NARAYAN GOUDA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	KHALLIKOTE /635 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0001671/2023
20	BLAPL/0013150/2023	ADHIRA @ ADHIR SAMAL @ RAHUL SAMAL VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	KAMAKHYANAGAR /188 /2023 ADDL.SESSIONS JUDGE,KAMAKHYANAGAR(Dhenkanal) CT/0000118/2023
21	BLAPL/0013151/2023	JITENDRA BHOI @ JITU VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BANTALA /339 /2021 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul ) GR/0001396/2021
22	BLAPL/0013152/2023	BIDHAN CHANDRA RAY VS STATE OF ODISHA	BIKASH KUMAR KUND VS	PATTAMUNDAI RURAL PS /442 /2023 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI(Kendrapara ) GR/0000847/2023
23	BLAPL/0013153/2023	PRADEEP KUMAR MOHANTY	SATYABRATA MOHANTY	BANKI /371 /2022

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		VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000535/2022
24	BLAPL/0013154/2023	PANU @ RAMESH CHANDRA DAS VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	CUTTACK SADAR /237 /2023 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000470/2023
25	BLAPL/0013155/2023	SANTOSH KUMAR PARIDA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	INFOVALLY UPD BHUBANESWAR /293 /2023 JMFC, JATNI(Khordha ) GR/0000667/2023
26	BLAPL/0013156/2023	VIJAY KUMAR SAHU VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BADMAL /277 /2023 J.M.F.C.,JHARSUGUDA(Jharsuguda ) CT/0000965/2023
27	BLAPL/0013157/2023	CHITRASEN SAHU @ PAPU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BHANJANAGAR /700 /2022 A.D.J.,BHANJANAGAR(Ganjam) ST/0000058/2023
28	BLAPL/0013158/2023	KALIA @ SUMANTA SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JODAPADAR /161 /2023 JMFC, KANAS(Puri) GR/0000293/2023
29	BLAPL/0013159/2023	NILAKANTHA HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /95 /2023 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput) GR/0000911/2023
30	BLAPL/0013160/2023	ASWINI KUMAR BARAL VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	JAGATPUR /415 /2023 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000987/2023
31	BLAPL/0013161/2023	SATYAM KUMAR MEHER VS STATE OF ODISHA	SK. ZAFARULLA VS	KANTAMAL /131 /2023 ( ) //
32	BLAPL/0013162/2023	BIBHUTI SAMAL VS STATE OF ODISHA	GHANASHYAM DASH VS	KUAKHIA /403 /2023 ( ) //
33	BLAPL/0013163/2023	OM PRAKASH VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BADMAL /277 /2023 ( ) //
34	BLAPL/0013164/2023	MANGARAJ MUDULI VS	RAJIB LOCHAN PATNAIK VS	/ /0 ( )

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35	BLAPL/0013165/2023	STATE OF ODISHA JANIL DAS @ JALIN DAS VS	BIBEKANANDA MAHAPATRA VS	// CHAMPUA /180 /2023 ()
36	BLAPL/0013166/2023	STATE OF ODISHA PRATAP KUMAR MOHAPATRA VS	CHITTARANJAN SWAIN VS	// KHURDA MODEL /86 /2023 ()
37	BLAPL/0013167/2023	STATE OF ODISHA TUKUNA @ AJAY SAMANTRA VS	DHANANJAYA NAYAK VS	// GOBINDAPUR /133 /2023 ()
38	BLAPL/0013168/2023	STATE OF ODISHA RAJIB KUMAR PRASAD VS	MANAS KUMAR CHAND VS	// JEYPORE SADAR /336 /2023 ()
39	BLAPL/0013169/2023	STATE OF ODISHA KULDIPNAIK @ CHHANDACHARAN NAIK VS	MANAS KUMAR CHAND VS	// NARLA /218 /2023 ()
40	BLAPL/0013170/2023	STATE OF ODISHA ABDUL HATIM @ HATIM KHAN VS	ACHYUTANANDA PATTANAIAK VS	// TANGI (KHURDA) /370 /2017 ()
41	BLAPL/0013171/2023	STATE OF ODISHA LALIT SAHU VS	MANAS KUMAR CHAND VS	// NARLA /218 /2023 ()
42	BLAPL/0013172/2023	STATE OF ODISHA PABINI SAMAL VS	MANORANJAN PADHI VS	// BANARAPAL /269 /2023 ()
43	BLAPL/0013173/2023	STATE OF ODISHA KAMALESH NAIK @ KAMLESH NAIK VS	PRASANNA KUMAR MISHRA VS	// RAMPUR (SONEPUR) /80 /2023 ()
44	BLAPL/0013174/2023	STATE OF ODISHA RANJITA PATEL VS	DEBI PRASAD DASH VS	// LEPHRIPADA /125 /2023 ()
45	BLAPL/0013175/2023	STATE OF ODISHA HARI CHALLAN VS STATE OF ODISHA	MANORANJAN PADHY VS	// DASMANTAPUR /139 /2022 () //

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46	BLAPL/0013176/2023	SUSANTA MUKHI VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /129 /2023 () //
47	BLAPL/0013177/2023	SANTOSH @ SUNIL NAYAK VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	DIGAPAHANDI /231 /2023 () //
48	BLAPL/0013178/2023	ANIL @ ANIRUDHA DALEI VS STATE OF ODISHA	ASISH KUMAR RAY VS	BALICHANDRAPUR /225 /2023 () //
49	BLAPL/0013179/2023	PRAVASINI MAJHI VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 () //
50	BLAPL/0013180/2023	SIMANCHAL PARIDA VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /466 /2022 () //
51	BLAPL/0013181/2023	AKSHAYA KUMAR NATH @ KALIA VS STATE OF ODISHA	MOHAMMAD AKRAM VS	BHARATPUR PS /200 /2023 () //
52	BLAPL/0013182/2023	KISHORE JENA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	ALAKUNDA /143 /2023 () //
53	BLAPL/0013183/2023	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	SAKTI PRASAD DAS VS	KHANDAGIRI P.S. /395 /2023 () //
54	BLAPL/0013184/2023	SUBASISH MAHANTA VS STATE OF ODISHA	UMAKANTA BARIK VS	BARBIL /309 /2023 () //
55	BLAPL/0013185/2023	JITENDRA KUMAR PATRA VS STATE OF ODISHA	SATYA RANJAN MULLA VS	JAGATPUR /116 /2023 () //
56	BLAPL/0013186/2023	HINA DAS VS STATE OF ODISHA	SULOCHANA PATRO VS	BERHAMPUR SADAR /272 /2021 () //
57	BLAPL/0013187/2023	SAMEER SONI	SURYAKANTA DWIBEDI	BALLIGUDA /103 /2023

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0013188/2023	RANJAN DAS	SULOCHANA PATRO	BERHAMPUR TOWN /197 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0013189/2023	BASANTI NAIK @ NAYAK	JAYADEBA BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0013190/2023	PABITRA MALIK @ CHUINA	PRABIR KUMAR RAY	JENAPUR /251 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0013191/2023	BISWABANDHU PANIGRAHI	DEVASHIS PANDA	CUTTACK VIGILANCE /11 /2023
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
62	BLAPL/0013192/2023	DINESH NAG	DIPTI RANJAN SWAIN	KANTABANJI /77 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0013193/2023	GURU PANGI @ RABI	PVS NANAJI ACHARY	NANDAPUR /41 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0013194/2023	KUNDAN KUMAR SHARMA	LAXMINARAYAN PATEL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0013195/2023	SUSHANT MUNDA	SATYABRATA PANDA	PALLAHARA /7 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0013196/2023	MAHAJIT KARNA	SATYABRATA PANDA	MANAMUNDA /109 /2023
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0013197/2023	SYAMLAL SONI	SURYAKANTA DWIBEDI	BALLIGUDA /103 /2023
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0013198/2023	PRASANT DIGAL	SURYAKANTA DWIBEDI	K.NUAGOAN /7 /2021
		VS	VS	()

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69	BLAPL/0013199/2023	STATE OF ODISHA SUMANTA KUMAR BARIK @ GODHI VS	PRAFULLA KUMAR KHATEI VS	// KHURDA MODEL /687 /2022 ()
70	BLAPL/0013200/2023	STATE OF ODISHA GOUTAM NAYAK VS	KABIR KUMAR JENA VS	// TANGI (KHURDA) /660 /2023 ()
71	BLAPL/0013201/2023	STATE OF ODISHA AMINA @ RAMESH CHANDRA JENA @ RAMESH JENA VS	KABIR KUMAR JENA VS	// NIRAKARPUR /247 /2023 ()
72	BLAPL/0013202/2023	STATE OF ODISHA RANJAN KUMAR PADHI VS	SUJATA JENA VS	// EOW,BHUBANESWAR /5 /2018 ()
73	CMAPL/0000785/2023	STATE OF ODISHA GITA DASH VS	ADV VS	// () //
74	CMAPL/0000786/2023	HEMANT DAS KHORA RAJESH @ AJESH KUMAR NAYAK VS	RAJESH DAS MOHAPATRA VS	// () //
75	CMP/0001441/2023	STATE OF ODISHA LAXMIDHAR SAHU VS	SIVA SANKAR CHAINI VS	// () //
76	CMP/0001442/2023	BHASKAR CHANDRA SAHU SANGITA MOHAPATRA VS	MAHESWAR MOHANTY VS	// () //
77	CMP/0001443/2023	KUSUM MANJARI ROUT PURNA CHANDRA JENA VS	MAHESWAR MOHANTY VS	// () //
78	CMP/0001444/2023	LAXMI NARAYAN SUNDAR RAY MOHAPATRA ARUPANANDA SWAIN VS	KRUSHNA CHANDRA DASH VS	// () //
79	CMP/0001445/2023	ABHAY SWAIN RATANLAL KANODIA VS	PRASANTA KUMAR PANDA VS	// () //
		ARNAPURNA PANDA		//

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80	CMP/0001446/2023	RATANLAL KANODIA VS BHABANI MISHRA	GOPINATH SETHI VS	// 0 //
81	CMP/0001447/2023	KAMADEV SAMAL VS MANORANJAN SAMAL	PRAVAT RANJAN SUTAR VS	// 0 //
82	CMP/0001448/2023	ANSUMAN MAHANTI VS PUSPALATA DEI @ MAHANTI	SWARUP KUMAR PATNAIK VS	// 0 //
83	CMP/0001449/2023	LAXMIPRIYA SAHU VS AMULYA KUMAR SAHU	AMIT PRASAD BOSE VS	// 0 //
84	CMP/0001450/2023	DAMAYANTI @ DAHIMATI ACHARYA VS BHUBANESWAR DWIBEDI	BISWAJIT NAYAK VS	// 0 //
85	CMP/0001451/2023	BASANT KUMAR ROUT VS ANITA PRADHAN	RAGHUNATH DASMOHAPATRA VS	// 0 //
86	CONTAC/0000010/2023	ADIKANDA PRADHAN VS REGHU.G, DIRECTOR, TECHNICAL EDUCATION AND TRAINING,ODISHA	ADV VS	// 0 //
87	CONTC/0008984/2023	BIJAY KUMAR SWAIN VS KSHYAMA SARANGI, DIVISIONAL FOREST OFFICER,NAYAGARH	ADV VS	// 0 //
88	CONTC/0008985/2023	SOURAJIT DAS VS SOUMENDRA PRIYADARSHI, I.P.S	ADV VS	// 0 //
89	CONTC/0008986/2023	SIBA BHOI VS DR. BIJAY KUMAR MOHAPATRA, DIRECTOR OF HEALTH SERVICES, BBSR	ADV. VS	// 0 //
90	CONTC/0008987/2023	HIRANYA DHARUA VS ASHOK MOHANTY, CONTROLLER OF ACCOUNTS, BBSR	RAMA KRISHNA BISOI VS	// 0 //
91	CONTC/0008988/2023	PRABHAKARA PANDA	ADV.	//



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		VS	VS	0
92	CONTC/0008989/2023	SUSHANT DASH, DIRECTOR OF SECONDARY EDUCATION, BBSR BISWA RANJAN NANDA	ADV.	//
		VS	VS	0
93	CONTC/0008990/2023	BHARAT KUMAR ASST. COMMISSIONER, COAL MINES PROVIDENT FUND ORGANISATION, TALCHER DINABANDHU OJHA	ADV.	//
		VS	VS	0
94	CONTC/0008991/2023	CHAKRAVARTI SINGH RATHORE, COLLECTOR AND DISTRICT MAGISTRATE, JAJPUR. BHIMASEN BISWAL	MANAS PATI	//
		VS	VS	0
95	CONTC/0008992/2023	G.RAJESH, DIRECTOR OF GEOLOGY, ODISHA, BBSR GANESH KUMAR DAS	MANAS PATI	//
		VS	VS	0
96	CONTC/0008993/2023	G.RAJESH, DIRECTOR OF GEOLOGY, ODISHA, BBSR PRASANNA KUMAR MOHANTY	MANAS PATI	//
		VS	VS	0
97	CONTC/0008994/2023	G. RAJESH, DIRECTOR OF GEOLOGY, ODISHA PRAMOD KUMAR KAR	MANAS PATI	//
		VS	VS	0
98	CONTC/0008995/2023	G. RAJESH, DIRECTOR OF GEOLOGY, ODISHA SUSAMA SETHI	ADV.	//
		VS	VS	0
99	CONTC/0008996/2023	JYOTI PRAKASH SETHY, O.A.S. ISWAR CHANDRA SAHOO	KRISHNA CHANDRA SAHU	//
		VS	VS	0
100	CONTC/0008997/2023	NARADA CHANDRA RATH, GENERAL MANAGER, W.A.T.C.O., KEONJHAR DUKHISYAM PRADHAN	KRISHNA CHANDRA SAHU	//
		VS	VS	0
101	CONTC/0008998/2023	ASWATHY S., I.A.S. DEBARAJ BEHERA	ADV	//
		VS	VS	0
102	CONTC/0008999/2023	MANORANJAN MALLICK, COLLECTOR, DHENKANAL PRASANA KUMAR SAHU	ADV.	//
		VS	VS	0

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103	CONTC/0009000/2023	ASWATHI S., IAS MANINI TRIPATHY VS	BIKASH MISHRA VS	// // ()
104	CONTC/0009001/2023	ASWATHY S., I.A.S PRATYASHA PARIMITA ACHARYA VS	BIKASH MISHRA VS	// // ()
105	CONTC/0009002/2023	SHUBHA SARMA, I.A.S SUDHAKAR DASH VS	BIKASH MISHRA VS	// // ()
106	CONTC/0009003/2023	ASWATHY S., I.A.S. DHARITRI DAS VS	ADV VS	// // ()
107	CONTC/0009004/2023	SATYABRATA SAHU, ADDL. CHIEF SECY. TO GOVT., REVENUE AND DISASTER MANAGEMENT DEPT. TUNA PANDA VS	ADV. VS	// // ()
108	CONTC/0009005/2023	S. ASWASTHY, COMMISSIONER CUM SECY., S AND ME DEPT. BANSIDHAR BEHERA VS	ADV. VS	// // ()
109	CONTC/0009006/2023	SATYA RANJAN SAHOO, DIRECTOR SECONDARY EDUCATION DEPT. NIVEDITA SAHU VS	ADV VS	// // ()
110	CONTC/0009007/2023	SHALINI PANDIT, I.A.S DILLIP KUMAR MISHRA VS	ADV. VS	// // ()
111	CONTC/0009008/2023	DR. ALAKA RAI, REGISTRAR, INSTITUTE OF MATHEMATICS AND APPLICATIONS, BBSR SASIKANTA SAHOO VS	ADV. VS	// // ()
112	CONTC/0009009/2023	DR. ALAKA RAI, REGISTRAR, INSTITUTE OF MATHEMATICS AND APPLICATIONS, BBSR BANKIM BIHARI MOHANTY VS	ADV VS	// // ()
113	CONTC/0009010/2023	ASWATHY S., I.A.S LINGARAJ SENAPATI VS PREMCHAND CHOUDHURY, I.A.S.	ADV. VS	// // () //

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114	CONTC/0009011/2023	NANDA KISHORE PANDA VS ANU GARG, ADDL. SECY., WATER RESOUERCES DEPT.	ADV. VS	// 0
115	CONTC/0009012/2023	ARABINDA PANIGRAHI VS ASWATHY S., I.A.S	ADV VS	// 0
116	CONTC/0009013/2023	DR.AJIT KUMAR JENA VS MANOJ KUMAR MOHANTY, DIRECTOR OF ESTATE AND EX OFFICIO, JOINT SECY. TO GOVT. GENERAL ADMIN. DEPT.	ADV VS	// 0
117	CONTC/0009014/2023	BIDYUTANANDA BASTIA VS ARVIND AGRAWAL, I.A.S	ADV VS	// 0
118	CONTC/0009015/2023	ANNAPURNA SAHU VS PURNA CHANDRA SETHI, DISTRICT EDUCATION OFFICER CUM D.P.C, BARIPADA	ADV VS	// 0
119	CONTC/0009016/2023	NIMAIN BADOI VS MANAS RANJAN TRIPATHY, TAHASILDAR, MOHAKALPARA, KENDRAPARA	ADV VS	// 0
120	CONTC/0009017/2023	LAXMINARAYAN BISWAL VS VIR VIKRAM YADAV, IAS	DEEPAK KUMAR PANI VS	// 0
121	CONTC/0009018/2023	SUJATA BARALA VS SUSANT KUMAR DASH, DIRECTOR,SECONDARY EDUCATION, BBSR	ADV VS	// 0
122	CONTC/0009019/2023	PRADIPTA KUMAR PATNAIK VS DILIP KUMAR DAS, CHAIRMAN, ARBITRATION TRIBUNAL, BBSR	ADV VS	// 0
123	CONTC/0009020/2023	NARESH CHANDRA PRADHAN VS SATYABRATA SAHU, COMMNR. CUM SECY. TO GOVT. OF ODISHA, REVENUE AND DISASTER MANAGEMENT DEPT.	ABHIRAM SWAIN VS	// 0
124	CONTC/0009021/2023	JHAMELA @ JASODA HANTALA VS NARAYAN MISHRA OAS-1(JB), TAHASILDAR, DASMATPUR	ADV VS	// 0
125	CONTC/0009022/2023	PURANDAR DURIA	ADV	//

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		VS	VS	0
126	CONTC/0009023/2023	HEMAKANTA SAY, COLLECTOR AND D.M., NUAPADA GHANASHYAM BEHERA	ADV	//
		VS	VS	0
127	CONTC/0009024/2023	ARAVIND AGRAWAL, PRINCIPAL SECY., ,HIGHER EDUCATION DEPT.,ODISHA BINAYAK PRASAD MOHANTY	IN PERSON	//
		VS	VS	0
128	CONTC/0009025/2023	SISHIR KUMAR RATH,ENDOWMENT COMMISSIONER,KHURDA SADANANDA NAYAK	SATYAJIT BEHERA	//
		VS	VS	0
129	CONTC/0009026/2023	PRADOSH KUMAR NAIK, DISTRICT EDUCATION OFFICER, GAJAPATI MANORANJAN SUR	MANOJ KUMAR PATI	//
		VS	VS	0
130	CONTC/0009027/2023	ARAVIND AGRAWAL, I.A.S RAJATA MANJARI JOSHI	ADV.	//
		VS	VS	0
131	CONTC/0009028/2023	ARVIND AGRAWAL, I.A.S. PRIYA RANJAN PATRA	JYOTSNARANI RATH	//
		VS	VS	0
132	CONTC/0009029/2023	DR. ARABINDA PADHY, I.A.S RAGHUNATH NAIK	ADV.	//
		VS	VS	0
133	CONTC/0009030/2023	D.K.SINGH, ADDL. CHIEF SECY., HOME DEPT. SUDHAKAR TRIPATHY	ADV	//
		VS	VS	0
134	CONTC/0009031/2023	SUNIL KUMAR BANSAL, DG AND IG OF POLICE,ODISHA SUNITA TOPPO	ADV.	//
		VS	VS	0
135	CONTC/0009032/2023	SUPERINTENDENT OF POLICE, ROURKELA DR. BANSHIDHAR DASH	ADV	//
		VS	VS	0
136	CONTC/0009033/2023	ARAVINDA AGARWAL, I.A.S DR. MANAS RANJAN BEHERA	ADV	//
		VS	VS	0

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137	CONTC/0009034/2023	SHALIN PANDIT, I.A.S TRIBIKRAMA PANDA VS	J.K.MISHRA 2 VS	// // ()
138	CONTC/0009035/2023	BHABANISANKAR CHAINI, DIRECTOR OF HIGHER EDUCATION, ORISSA SATYA PRAKASH SAHOO VS	ADV VS	// // ()
139	CONTC/0009036/2023	ANU GARG, ADDL. CHIEF SECY. TO GOVT. , WATER RESOURCES DEPT., BBSR SATYABATI DAS VS	SUSHANT KUMAR PRADHAN - 3 VS	// // ()
140	CONTC/0009037/2023	JANAK KUMAR NAYAK, TAHASILDAR, BALIAPAL SUNIL KUMAR NANDA VS	ADV VS	// // ()
141	CONTC/0009038/2023	SUNIL KUMAR BANSAL, I.P.S, DG AND IG OF POLICE SAKUNTALA SAHOO VS	PRAVU PITYARTHI KUMAR PANDIT VS	// // ()
142	CONTC/0009039/2023	SHISHIR KUMAR RATHA, COMMNR. OF ENDOWMENTS BBSR SISIR KUMAR SAHOO VS	ADV VS	// // ()
143	CONTC/0009040/2023	ASWATHY. S, I.A.S UPENDRA NAIK VS	ADV. VS	// // ()
144	CONTC/0009041/2023	MANOJ KUMAR SENAPATI, DEPUTY COLLECTOR, KHORDHA PURNA CHANDRA BAG VS	ADV. VS	// // ()
145	CONTC/0009042/2023	ANUPAM SAHA, I.A.S. ANIRUDHA KALO VS	ADV. VS	// // ()
146	CONTC/0009043/2023	V.K.SINGH, PROJECT OFFICER, LAKHANPUR OPEN CAST MINES, BELPAHAR, JHARSUGUDA PRATAP KISHORE MOHANTY VS	SARATHI JYOTI MOHANTY VS	// // ()
147	CONTC/0009044/2023	ANU GARG, I.A.S. KAILASH CHANDRA SAMANTARAY VS	ADV. VS	// // ()
		ANU GARG, I.A.S.		//

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148	CONTC/0009045/2023	PADMANAVA DAS VS ANU GARG, I.A.S.	ADV. VS	// 0 //
149	CONTC/0009046/2023	PRAFULLA KUMAR SAHU VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
150	CONTC/0009047/2023	BHAGABAN PRADHAN VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
151	CONTC/0009048/2023	SANDHYARANI ROUT VS SIDDESHWAR BALIRAM BONDAR, I.A.S.	ADV. VS	// 0 //
152	CONTC/0009049/2023	JALADHAR OJHA VS RANJAN KUMAR GIRI, O.E.S.(SR. BRANCH)	ADV. VS	// 0 //
153	CONTC/0009050/2023	PRAFULLA KUMAR PRADHAN VS ANU GARG, I.A.S.	ADV. VS	// 0 //
154	CONTC/0009051/2023	BANKA BIHARI DAS VS ANU GARG, I.A.S.	ADV. VS	// 0 //
155	CONTC/0009052/2023	BRAJABANDHU PRADHAN VS ANU GARG, I.A.S.	ADV. VS	// 0 //
156	CONTC/0009053/2023	SURESH KUMAR ROUT VS SATYABRATA SAHU, ADDL. CHIEF SECY.. GOVT. OF ODISHA R AND DM DEPT.	ADV. VS	// 0 //
157	CONTC/0009054/2023	PATI KHILLA VS DEBENDRA B.S.DHARUA, OAS.1(JB), TAHASILDAR AND EXECUTIVE MAGISTRATE, PATTANGI, KORAPUT	ADV VS	// 0 //
158	CONTC/0009055/2023	SHREEKANTA ROUT VS BINITA SENAPATI, DISTRICT EDUCATION OFFICER, DHENKANAL	ADV VS	// 0 //
159	CONTC/0009056/2023	SUCHITRANJALI RAY	ADV	//

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		VS	VS	0
160	CONTC/0009057/2023	G.MATHIVATHANAN, I.A.S PRAMOD KUMAR BARIK	ADV	//
		VS	VS	0
161	CONTC/0009058/2023	ARAVINDA AGRAWAL, COMMNR. CUM SECY. TO GOVT IN THE HIGHER EDUCATION DEPT., BBSR KAILASH CHANDRA SAMANTARAY	ADV	//
		VS	VS	0
162	CONTC/0009059/2023	ER. BHAKTA RANJAN MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES, ODISHA SURENDRANATH MISHRA	ADV.	//
		VS	VS	0
163	CONTC/0009060/2023	ARAVINDA AGRAWAL, COMMNR. CUM SECY. TO GOVT. HIGHER EDUCATION DEPT. DILLIP KUMAR LAKRA	SUBHASREE MOHANTY	//
		VS	VS	0
164	CONTC/0009061/2023	SUNIL KUMAR BANSAL, D.G. AND I.G. OF POLICE, ODISHA JAINAF BIBI	ADV	//
		VS	VS	0
165	CONTC/0009062/2023	ANU GARG, I.A.S BASANTILATA NAYAK	ADV.	//
		VS	VS	0
166	CONTC/0009063/2023	PURNA CHANDRA BARIHA, DISTRICT EDUCATION OFFICER, RAYAGADA SUNIL KUMAR SHEE	PRAVASH CHANDRA JENA	//
		VS	VS	0
167	CONTC/0009064/2023	DIPAK KUMAR DAS, TAHASILDAR, BALIAPAL, BALASORE RAJANIKANTA PANI	ADV.	//
		VS	VS	0
168	CONTC/0009065/2023	KSHETRABASI DASH, C.D.M.O., JAGATSINGHPUR ABANTI CHOUDHURY @ CHOUDHURI	PRAVASH CHANDRA JENA	//
		VS	VS	0
169	CONTC/0009066/2023	BRUNDABAN SATAPATHY, DIRECTOR, ELEMENTARY EDUCATION, BBSR PRAFULLA KUMAR SARANGI	ADV.	//
		VS	VS	0
170	CONTR/0000054/2023	SMITA NIBEDITA DHAL, DIRECTOR, NILACHAL HOSPITAL PVT.LTD. LANDA PATRA	ADV.	//0
		VS	VS	0

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171	CONTR/0000055/2023	RAHUL JAIN,SUPERINTENDENT OF POLICE,NAYAGARH DR.SUBASH MOHAPATRA VS	VS	// //0 ()
172	CRLA/0001265/2023	PRATEEK SINGH, I.P.S KULAMANI SWAIN VS	AMITAV TRIPATHY VS	// KHANDAPARA /133 /2020 ()
173	CRLA/0001266/2023	STATE OF ODISHA HEMANTA BANCHOR @ RINKU VS	S.S.RAY (2) VS	// SUNDARGARH SADAR /20 /2020 ()
174	CRLA/0001267/2023	STATE OF ODISHA SANJIT KUMAR NAYAK VS	ASOK MOHANTY VS	// KUCHINDA /95 /2023 ()
175	CRLA/0001268/2023	STATE OF ODISHA DAMBARU MAHAPATRA VS	ANIRUDHA DAS VS	// TARBHA /227 /2015 ()
176	CRLA/0001269/2023	STATE OF ODISHA SUSANT @ SUKANT KUMAR PUJARI @ SUKANTA KSA VS	ANURAM KUMAR DAS VS	// PARADEEP /189 /2018 ()
177	CRLA/0001270/2023	STATE OF ODISHA RABI @ RABINDRA PARIDA VS	BASUDEV PUJARI VS	// KODALA /116 /2011 ()
178	CRLA/0001271/2023	STATE OF ODISHA RABI @ RABINDRA PARIDA VS	BASUDEV PUJARI VS	// KODALA /115 /2011 ()
179	CRLA/0001272/2023	STATE OF ODISHA KRISHNA PAL SINGH VS	JUDHISTHIR SAHOO VS	// //0 ()
180	CRLA/0001273/2023	STATE OF ODISHA PRADIPTA PATRA VS	CHITTARANJAN PATTNAIK VS	// BHUBAN /180 /2021 ()
181	CRLA/0001274/2023	STATE OF ODISHA ABINASH BAGARTY VS	DEVASHIS PANDA VS	// TITILAGARH /379 /2022 ()
		STATE OF ODISHA		//



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182	CRLA/0001275/2023	PRABHAKAR BISOYI VS STATE OF ODISHA	K.K.BEHERA VS	BERHAMPUR SADAR /58 /2021 () //
183	CRLLP/0000077/2023	JHUNU NAG VS PUNA SHA @ BISWARANJAN SHA	SUSHANTA KUMAR JOSHI VS	BISWANATHPUR /48 /2016 () //
184	CRLLP/0000078/2023	NARESH CHANDRA DASH VS STATE OF ODISHA	SATYA PRAKASH MAHAPATRA VS	/ /0 () //
185	CRLMA/0000466/2023	AVIT RUPARNUB VS STATE OF ODISHA	ADV VS	DARGHA BAZAR /15 /2015 () //
186	CRLMA/0000467/2023	AKSHOBYA KUMAR MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	BASUDEVPUR /341 /2021 () //
187	CRLMA/0000468/2023	ANINDITA VS STATE OF ODISHA	IN PERSON VS	/ /0 () //
188	CRLMC/0005082/2023	TARIQ HASSAN KHAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /49 /2004 () //
189	CRLMC/0005083/2023	ADIKANDA SAHOO VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	INFOCITY PS /123 /2023 () //
190	CRLMC/0005084/2023	DIPTI NAYAK VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	G.UDAYAGIRI /53 /2022 ASSISTANT SESSIONS JUDGE,G.UDAYAGIRI(Kandhamal) ST/0000052/2023
191	CRLMC/0005085/2023	MANORANJAN BIRA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	LINGARAJ P.S. /27 /2016 () //
192	CRLMC/0005086/2023	SK. QAYAM VS RAZIA TABASUM	BISWARANJAN DALAI VS	/ /0 () //
193	CRLMC/0005087/2023	SANJUKTA JENA	SK. ZAFARULLA	BIRIDI PS /9 /2022

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		VS	VS	()
194	CRLMC/0005088/2023	STATE OF ODISHA AKHI @ AKSHAY HEMBRAM	SK. ZAFARULLA	// NILGIRI /248 /2013
		VS	VS	()
195	CRLMC/0005089/2023	STATE OF ODISHA TRILOCHAN SAHU	ANJAN KUMAR BISWAL	// / /0
		VS	VS	()
196	CRLMC/0005090/2023	STATE OF ODISHA PRATAP CHANDRA SHEE	RAMAKANTA PANDA	// BALASORE TOWN /315 /1999
		VS	VS	()
197	CRLMC/0005091/2023	STATE OF ODISHA SURESH KUMAR AGRAWAL	UMA CHARAN MISHRA	// THUAMUL RAMPUR /3 /2019
		VS	VS	()
198	CRLMC/0005092/2023	STATE OF ODISHA TRIKASH BEURA @ BEHURA	MAHESWATA SAHU	// JAGATSINGPUR /35 /2021
		VS	VS	()
199	CRLMC/0005093/2023	STATE OF ODISHA KHAGESWAR SAHOO	PRADIPTA BEURA	// KHUNTUNI /171 /2022
		VS	VS	()
200	CRLMC/0005094/2023	STATE OF ODISHA BANAMALI BARIK	SIDHESWAR MOHANTY	// JHARSUGUDA /402 /2019
		VS	VS	()
201	CRLMC/0005095/2023	STATE OF ODISHA BIDYADHAR NAIK	BIJAYA KUMAR BEHERA 1	// SINAPALI /68 /2015
		VS	VS	()
202	CRLMC/0005096/2023	STATE OF ODISHA TITU MALLIK	GOUTAM CHARAN ROUT	// NIALI /57 /2017
		VS	VS	()
203	CRLMC/0005097/2023	STATE OF ODISHA PABI @ PABITRA KUMAR CHHOTRARAY	GOUTAM CHARAN ROUT	// KHURDA P.S. /140 /2008
		VS	VS	()
204	CRLMC/0005098/2023	STATE OF ODISHA KAILASH JENA	BIJAY KUMAR NAYAK	// BHANDARIPOKHARI /20 /2022
		VS	VS	()

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205	CRLMC/0005099/2023	STATE OF ODISHA RABI@RABINDRA KUMAR SAMANTARAY VS	KABIRAJ PRADHAN VS	// RANPUR /55 /2002 ()
206	CRLMC/0005100/2023	STATE OF ODISHA SUSANTA MALLIK VS	BIJAY KUMAR NAYAK VS	// /127 /2021 ()
207	CRLMC/0005101/2023	STATE OF ODISHA ASFAK KHAN @ LUCKY VS	MOHAMMED MUSTAQ ANSARI VS	// SAMBALPUR TOWN /124 /2023 ()
208	CRLMC/0005102/2023	STATE OF ODISHA SUNIL KUMAR SWAIN@RUSI VS	ASHOK DAS VS	// BERHAMPUR SADAR /206 /2016 ()
209	CRLMC/0005103/2023	STATE OF ODISHA CHIRANJIBI SANGRAM SINGH@ BARAHA VENKATASANKRAN SINGH VS	ASHOK DAS VS	// BERHAMPUR SADAR /206 /2016 ()
210	CRLMC/0005104/2023	STATE OF ODISHA M/S. HOTEL ARYAPRAVA PVT. LTD VS	PURNA CHANDRA BEHERA VS	// / /0 ()
211	CRLMC/0005105/2023	UNION OF INDIA SUDHANSU SEKHAR SAHOO VS	RAJENDRA KUMAR PRADHAN VS	// KHARABEL NAGAR P.S. /452 /2023 ()
212	CRLMC/0005106/2023	STATE OF ODISHA ASHOK KUMAR PANIGRAHY VS	AMIT SHRIVASTAVA VS	// PURUSHOTTAMPUR /314 /2022 ()
213	CRLMC/0005107/2023	AJIT KUMAR PANIGRAHI KUSHAGRA JAIN VS	SATYABRATA MOHANTY VS	// MARKAT NAGAR /75 /2017 ()
214	CRLMC/0005108/2023	STATE OF ODISHA HARINARAYAN ANDIA VS	DEBASNAN DAS VS	// REMUNA /151 /2022 ()
215	CRLMC/0005109/2023	STATE OF ODISHA ABDUL SAJID @ PAPU @ KAPU KHAN VS	AMIT PRASAD BOSE VS	// JONK /190 /2019 ()
		STATE OF ODISHA		//

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216	CRLMC/0005110/2023	SAMIKSHA AGARWAL VS STATE OF ODISHA	RAMESH AGARWAL VS	PURIGHAT /44 /2023 () //
217	CRLMC/0005111/2023	SANUJA NAIK VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	THUAMUL RAMPUR /215 /2015 () //
218	CRLMP/0002283/2023	CHITTARANJAN NAYAK VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	/ /0 () //
219	CRLMP/0002284/2023	NAMITA DAS VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	/ /0 () //
220	CRLMP/0002285/2023	KARTIK OJHA VS STATE OF ODISHA	ABHIRAM SWAIN VS	/ /0 () //
221	CRLMP/0002286/2023	KOKULI DAS VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	/ /0 () //
222	CRLMP/0002287/2023	RAJENDRA BAITHARU VS BAR COUNCIL OF INDIA,NEW DELHI	IN PERSON VS	/ /0 () //
223	CRLMP/0002288/2023	TOFAN CHANDRA JENA VS STATE OF ODISHA	KAUSTAVA MOHANTY VS	/ /0 () //
224	CRLREV/0000617/2023	SRIPATI NAIK VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	SAINTALA /76 /2016 () //
225	CRLREV/0000618/2023	NIRAKAR NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 () //
226	CRLREV/0000619/2023	ARVIND AGRAWAL VS ANCHAL AGRAWAL	ANIRUDHA DAS VS	/ /0 () //
227	FAO/0000511/2023	SURENDRA NATH BASTIA	SATYABAN SAHOO	/ /

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		VS	VS	0
		UNION OF INDIA		//
228	MACA/0001127/2023	CHANDESHWAR RAY	BIRANCHI NARAYAN RATH	//
		VS	VS	0
		MOHAN TRANSPORT CO.		//
229	MACA/0001128/2023	MANAGER, M/S. ORIENTAL INSURANCE CO.LTD.	PRASANTA KUMAR MAHALI	//
		VS	VS	0
		SHASMITA SAHOO		//
230	MACA/0001129/2023	M/S. ORIENTAL INSURANCE CO.LTD.	PRASANTA KUMAR MAHALI	//
		VS	VS	0
		JOGENDRA DAS		//
231	MACA/0001130/2023	AUTHORIZED SIGNATORY, ICICI LOMBARD G.I. CO.	ADAM ALI KHAN	//
		VS	VS	0
		LIPI SAHOO		//
232	MACA/0001131/2023	ICICI LOMBARD G.I. CO. LTD.	ADAM ALI KHAN	//
		VS	VS	0
		LAMBODAR BHUYAN		//
233	MACA/0001132/2023	ICICI LOMBARD G.I. CO. LTD.	ADAM ALI KHAN	//
		VS	VS	0
		SURESH@SURESH CHANDRA DEHURY		//
234	MACA/0001133/2023	D.M., M/S. ORIENTAL INSURANCE CO.LTD.	SANTOSH KUMAR MOHANTY	//
		VS	VS	0
		SASHI BHUSAN DEHURY		//
235	MACA/0001134/2023	M/S. NEW INDIA ASSURANCE COMPANY LTD.	SAUMENDRA KUMAR GHOSE	//
		VS	VS	0
		BASIR KHAN		//
236	MACA/0001135/2023	DIVISIONAL MANAGER NATIONAL INSURANCE CO.	ABHITOSH SINHA	//
		VS	VS	0
		KADAMBINI ACHARYA		//
237	MATA/0000403/2023	JYOTIVA NATHA	ASHOK KUMAR SARANGI	//
		VS	VS	0
		HRUSIKESH NATHA SHARMA		//
238	MATA/0000404/2023	BIBHUTIBHUSAN GANTHIA	BIBHUTI KESHARI BISWAL	//
		VS	VS	0

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		MUKTIMALA@MOTIMALA MALLA		//
239	RPFAM/0000396/2023	BASANTA KUMAR MOHARATHY VS	PARSURAM PARIJA VS	// ()
		SMITA MOHARATHY		//
240	RPFAM/0000397/2023	RAJANI PATNAIK@PATRA VS	B.B. SINGH VS	// ()
		ASHOK KUMAR PATRO		//
241	RPFAM/0000398/2023	AJIT@AJIT KUMAR MOHARANA VS	PRASANNA KUMAR MISHRA VS	// ()
		SRADHANJALI MOHARANA		//
242	RPFAM/0000399/2023	DILLIP DAS VS	BIJAYA KUMAR BEHERA 1 VS	// ()
		CHANDANA BEHERA		//
243	RPFAM/0000400/2023	SATYANARAYAN HANSDAH VS	BHABANI SANKAR DAS VS	// ()
		BRUNDABATI HANSDAH		//
244	RSA/0000487/2023	ARATI NAIK @ ARTI BANJARA VS	BIJAY KUMAR MOHANTY VS	// ()
		DHARAM @ DHARAM PRASAD NAIK		//
245	RSA/0000488/2023	BIPRA DHUNGIA VS	DWARIKA PRASAD MOHANTY VS	// ()
		LEBA @ DAKTAR PURTY		//
246	RVWPET/0000445/2023	PRASANTA KUMAR DAS VS	ER. NAGENDRA KUMAR MOHANTY VS	// ()
		STATE OF ODISHA		//
247	RVWPET/0000446/2023	BEDAMBAR BEHERA VS	ER. NAGENDRA KUMAR MOHANTY VS	// ()
		STATE OF ODISHA		//
248	RVWPET/0000447/2023	NIRA@NIRAKAR DOMB@GANDA VS	ARJUNA CHARAN BEHERA VS	// ()
		SPECIAL LAND ACQUISITION OFFICER		//
249	TRP(C)/0000398/2023	NIHARIKA SAHOO VS	DIBYA RANJAN BEHERA VS	// ()
		BIKRAM KUMAR DAS		//

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250	TRP(C)/0000399/2023	SAPAN KUMAR NAIK@SAPAN SUSHIL NAIK VS SURABHEE NAIK	SEPHALEE DAS VS	// 0 //
251	TRPCRL/0000110/2023	RAMAKANTA KHUNTIA VS STATE OF ODISHA	SAILABALA JENA VS	//0 0 //
252	WA/0002829/2023	REGISTRAR, UTKAL UNIVERSITY, BBSR VS DR.DEBASISH PRADHAN	TARANANDA PATTANAYAK VS	// 0 //
253	WA/0002830/2023	STATE OF ODISHA VS SUSEN KUMAR MOHANTA	HARI KRUSHNA PANIGRAHI,A.S.C VS	// 0 //
254	WA/0002831/2023	STATE OF ODISHA VS ABHIRAM BHUTIA	HARI KRUSHNA PANIGRAHI,A.S.C VS	// 0 //
255	WA/0002832/2023	STATE OF ODISHA VS BISHNU CHARAN DHAMUDIA	HARI KRUSHNA PANIGRAHI,A.S.C VS	// 0 //
256	WA/0002833/2023	STATE OF ODISHA VS RAMESH CHANDRA DAS	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
257	WA/0002834/2023	STATE OF ODISHA VS BIJAY KUMAR JENA	HARI KRUSHNA PANIGRAHI, A.S.C. VS	// 0 //
258	WA/0002835/2023	STATE OF ODISHA VS GOURA MOHAN SETHI	HARI KRUSHNA PANIGRAHI,A.S.C VS	// 0 //
259	WA/0002836/2023	STATE OF ODISHA VS KUNU DAS	HARI KRUSHNA PANIGRAHI, A.S.C. VS	// 0 //
260	WA/0002837/2023	STATE OF ODISHA VS GAJENDRA PRASAD BEHERA	HARI KRUSHNA PANIGRAHI,A.S.C VS	// 0 //
261	WA/0002838/2023	STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	//

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		VS	VS	0
262	WA/0002839/2023	ANIL KUMAR BAGH STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	//
		VS	VS	0
263	WA/0002840/2023	BINAYAK SAMAL STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	//
		VS	VS	0
264	WA/0002841/2023	SOUSTAB KUMAR MOHAPATRA STATE OF ODISHA	HARE KRUSHNA PANIGRAHI,A.G.A	//
		VS	VS	0
265	WA/0002842/2023	KIRTI CHANDRA GOCHHAYAT STATE OF ODISHA	KARUNAKAR DAS, A.S.C.	//
		VS	VS	0
266	WA/0002843/2023	GOVINDA CHANDRA MALLICK STATE OF ODISHA	KARUNAKAR DAS,A.S.C	//
		VS	VS	0
267	WA/0002844/2023	PURUSOTTAM ROUT STATE OF ODISHA	KARUNAKAR DAS, A.S.C.	//
		VS	VS	0
268	WA/0002845/2023	SUDHA RANJAN PANDA STATE OF ODISHA	AMIYA KUMAR MISHRA,A.G.A	//
		VS	VS	0
269	WA/0002846/2023	CHAKRADHAR GOPAL STATE OF ODISHA	KARUNAKAR DAS,A.S.C	//
		VS	VS	0
270	WA/0002847/2023	RAHAS BIHARI MOHARATHI STATE OF ODISHA	KARUNAKAR DAS, A.S.C.	//
		VS	VS	0
271	WA/0002848/2023	GOURA MOHAN PRUSTY STATE OF ODISHA	UTTAM KUMAR SAHOO,A.S.C	//
		VS	VS	0
272	WA/0002849/2023	KAIBALYA PRADHAN JYOSTNAMAYEE NAYAK	LAXMIKANTA MOHANTY	//
		VS	VS	0



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273	WA/0002850/2023	STATE OF ODISHA SANTANU PADHAN VS	SAIBRATA RATH VS	// // ()
274	WA/0002851/2023	STATE OF ODISHA STATE OF ODISHA VS	PRASANNA KUMAR MOHANTY,A.S.C VS	// // ()
275	WA/0002852/2023	G. BHARAT PATRA BAIJAYANTIMALA KHUNTIA VS	SUVALAXMI DEVI VS	// // ()
276	WP(C)/0038003/2023	STATE OF ODISHA DAYANIDHI NAIK @ DAYANIDHI NAHAK VS	ARUN KUMAR NAYAK VS	// // ()
277	WP(C)/0038004/2023	STATE OF ODISHA SACHINDRA CHANDRA PADHAN VS	KUNAL KUMAR SWAIN VS	// // ()
278	WP(C)/0038005/2023	STATE OF ODISHA DEBARAJ BHUMIA VS	DEBASHISHA HOTA VS	// // ()
279	WP(C)/0038006/2023	CHAIRMAN, NATIONAL INST. OF OPEN SCHOOLING, UTTAR PRADESH SUTAPA PRIYADARSHINI VS	ARJUNA CHARANA BEHERA VS	// // ()
280	WP(C)/0038007/2023	STATE OF ODISHA DILLIP KUMAR BISWAL VS	PRADIPTA KUMAR PATTANAYAK VS	// // ()
281	WP(C)/0038008/2023	STATE OF ODISHA GARUDA DHWAJA PADHAN VS	PRADIPTA KUMAR PATTANAYAK VS	// // ()
282	WP(C)/0038009/2023	STATE OF ODISHA SABITA PATRA VS	PRADIPTA KUMAR PATTANAYAK VS	// // ()
283	WP(C)/0038010/2023	STATE OF ODISHA GOPINATH DEV HIGH SCHOOL, KHURDA VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// // () //

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284	WP(C)/0038011/2023	TUNI NAYAK VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
285	WP(C)/0038012/2023	JUDHISTIR NAYAK VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
286	WP(C)/0038013/2023	JUDHISTIR NAYAK VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
287	WP(C)/0038014/2023	TUNI NAYAK VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
288	WP(C)/0038015/2023	MANOJ KUMAR DEHURI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
289	WP(C)/0038016/2023	DUSHANTO KUMAR NAYAK VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
290	WP(C)/0038017/2023	GADADHAR DHAL VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
291	WP(C)/0038018/2023	DUSHANTO KUMAR NAYAK VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
292	WP(C)/0038019/2023	PRAFULLA CHANDRA MISHRA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
293	WP(C)/0038020/2023	M.NILAKANTHA NAIDU VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
294	WP(C)/0038021/2023	JIBAN BIHARI ROURAY VS THE CHAIRMAN, TP CENTRAL ODISHA DISTRIBUTION LTD., KHURDA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
295	WP(C)/0038022/2023	ASISH KUMAR DASH	GYANA RANJAN SETHI	//

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		VS	VS	0
296	WP(C)/0038023/2023	SECY. OSSC, BBSR PRATAP KUMAR BASTIA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
297	WP(C)/0038024/2023	STATE OF ODISHA ANUP CHANDRA NAYAK	NRUSINGHA CHARAN ROUT	//
		VS	VS	0
298	WP(C)/0038025/2023	DEPUTY REGISTRAR OF CO-OPERATIVE SOCIETIES, CUTTACK SHRI LAXMI SUPPLIER, DHENKANAL	GANESH PRASAD SAMAL	//
		VS	VS	0
299	WP(C)/0038026/2023	STATE OF ODISHA KEDAR NATH RANA	GOPAL KRISHNA BEHERA	//
		VS	VS	0
300	WP(C)/0038027/2023	STATE OF ODISHA BISWANATH MAHAKUDA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
301	WP(C)/0038028/2023	STATE OF ODISHA DHRUBA CHARAN SETHY	PRAFULLA CHANDRA ACHARYA	//
		VS	VS	0
302	WP(C)/0038029/2023	STATE OF ODISHA BHARATI MAHARANA	SATYABRATA SATAPATHY	//
		VS	VS	0
303	WP(C)/0038030/2023	STATE OF ODISHA BALARAM SAMAL	KRISHNA CHANDRA SAHU	//
		VS	VS	0
304	WP(C)/0038031/2023	STATE OF ODISHA PANKAJINI MOHANTY	ARUN KUMAR MISHRA	//
		VS	VS	0
305	WP(C)/0038032/2023	BLOCK EDUCATION OFFICER, JEYPORE PRAVAT BHOI	GOPINATH PANDA	//
		VS	VS	0
306	WP(C)/0038033/2023	STATE OF ODISHA BISWANATH MUKHERJEE	ARABINDA TRIPATHY	//
		VS	VS	0

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307	WP(C)/0038034/2023	STATE OF ODISHA PRADEEP NAIK VS	KRISHNA CHANDRA SAHU VS	// // ()
308	WP(C)/0038035/2023	STATE OF ODISHA SUSANTA KANHAR VS	KRISHNA CHANDRA SAHU VS	// // ()
309	WP(C)/0038036/2023	STATE OF ODISHA AKSHYA KUMAR MISHRA VS	ARABINDA TRIPATHY VS	// // ()
310	WP(C)/0038037/2023	STATE OF ODISHA ISWAR CHANDRA SAHOO VS	KRISHNA CHANDRA SAHU VS	// // ()
311	WP(C)/0038038/2023	STATE OF ODISHA BIJAYA KUMAR DEHURY VS	ARABINDA TRIPATHY VS	// // ()
312	WP(C)/0038039/2023	STATE OF ODISHA SURENDRA KUMAR PANDEY VS	ARABINDA TRIPATHY VS	// // ()
313	WP(C)/0038040/2023	STATE OF ODISHA DR. RAMESH BHAGAT VS	ASHOK KUMAR MOHANTY VS	// // ()
314	WP(C)/0038041/2023	STATE OF ODISHA DR. DIPTIMAYEE PRADHAN VS	NIROD KUMAR SAHU VS	// // ()
315	WP(C)/0038042/2023	STATE OF ODISHA LAXMINARAYAN SEVA PRATISTHAN, JAJPUR VS	BIRAJA PRASANNA DAS VS	// // ()
316	WP(C)/0038043/2023	STATE OF ODISHA K. SAHIG SAMUEL VS	DEBENDRA KUMAR DHAR VS	// // ()
317	WP(C)/0038044/2023	STATE OF ODISHA M/S. TATA PROJECTS LTD. HYDERABAD VS STATE OF ODISHA	SARADA. P. SARANGI VS	// // () //

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318	WP(C)/0038045/2023	KAILASH CHANDRA NAIK VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
319	WP(C)/0038046/2023	K.LAXMAN VS COMMISSIONER, BBSR MUNICIPAL CORPORATION	RAJA KISHORE SAHOO VS	// 0 //
320	WP(C)/0038047/2023	JATAKISHORE DASH VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
321	WP(C)/0038048/2023	SURENDRA SAHOO VS SECY., NAYAGARH DISTRICT CENTRAL CO OPERATIVE BANK LTD., NAYAGARH	BIJAYA KUMAR SAHOO VS	// 0 //
322	WP(C)/0038049/2023	UGRESAN SWAIN VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
323	WP(C)/0038050/2023	SACHIDANANDA MISHRA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
324	WP(C)/0038051/2023	RAJENDRA DEEP VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
325	WP(C)/0038052/2023	JIBARDHAN SAHU VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
326	WP(C)/0038053/2023	RAKESH RANJAN PATTANAIAK VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
327	WP(C)/0038054/2023	RAKESH RANJAN PATTANAIAK VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
328	WP(C)/0038055/2023	BADAJHARA GRAM PANCHAYAT, DHENKANAL VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// 0 //
329	WP(C)/0038056/2023	ANIL KUMAR SUBUDHI	SAILABALA JENA	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0038057/2023	PURASTAM PATRA	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0038058/2023	M/S NAGESWARI CIVIL SUPPLY, BBSR	BRAJA MOHAN SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0038059/2023	SANGEETA MAHAPATRA	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0038060/2023	RASHMI RANJAN BHUYAN	BRAJA MOHAN SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0038061/2023	DEBA KALYAN GIRI	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.M., R.B.I., BBSR		//
335	WP(C)/0038062/2023	LOVABATI PRADHAN	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0038063/2023	CHANDRAGUPTA PRASAD	UMAKANTA BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0038064/2023	TANMAYEE PATRA	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0038065/2023	BISWESWAR VENDING ZONE, BBSR	SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0038066/2023	MRUTYUNJAYA PANI	SHAKTI DATTA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0038067/2023	STATE BANK OF INDIA, KHURDA	BIBHU PRASAD DAS	//
		VS	VS	0

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		REGISTRAR, DEBTS RECOVERY TRIBUNAL CUTTACK		//
341	WP(C)/0038068/2023	NABA KISHORE SAHOO	SRINIVAS MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
342	WP(C)/0038069/2023	GITANJALI MANGARAJ	AMIYA KUMAR CHHATOI	//
		VS	VS	()
		STATE OF ODISHA		//
343	WP(C)/0038070/2023	BINOD KUMAR JENA	SANJAY KUMAR SAMANTARAY	//
		VS	VS	()
		STATE OF ODISHA		//
344	WP(C)/0038071/2023	DHIRENDRA KUMAR PRADHAN	AMIYA KUMAR CHHATOI	//
		VS	VS	()
		STATE OF ODISHA		//
345	WP(C)/0038072/2023	PRATAP CHANDRA JENA	SHAKTI DATTA TRIPATHY	//
		VS	VS	()
		STATE OF ODISHA		//
346	WP(C)/0038073/2023	PREMALATA MOHANTY	TRILOCHAN PANIGRAHI	//
		VS	VS	()
		SETTLEMENT OFFICER MAJOR SETTLEMENT JOBRA		//
347	WP(C)/0038074/2023	SUMANTA MOHANTY	JAGATJYOTI BRAHMA	//
		VS	VS	()
		STATE OF ODISHA		//
348	WP(C)/0038075/2023	MAA KUANSI MANGALA SWAYAN SAHAYIKA GOSTRIASINGH, KENDRAPARA	PRAKASH KUMAR TRIPATHY	//
		VS	VS	()
		STATE OF ODISHA		//
349	WP(C)/0038076/2023	BISWANATH SINGH SAMANTA	PRAKASH KUMAR MISHRA	//
		VS	VS	()
		STATE OF ODISHA		//
350	WP(C)/0038077/2023	MAA MANGALA SELF HELP GROUP, JORAGADIA	TUSHAR KANTA NAYAK	//
		VS	VS	()
		STATE OF ODISHA		//
351	WP(C)/0038078/2023	SURYA NARAYAN PADHI @ PADHY	CHIRAG PUROHIT	//
		VS	VS	()
		STATE OF ODISHA		//

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352	WP(C)/0038079/2023	KESHAV CHANDRA PRADHAN VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
353	WP(C)/0038080/2023	GIRIDHARI NAYAK VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
354	WP(C)/0038081/2023	M/S. SAROJ KUMAR SHARMA, KALAHANDI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
355	WP(C)/0038082/2023	NIRANJAN JENA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
356	WP(C)/0038083/2023	M/S. SAROJ KUMAR SHARMA, KALAHANDI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
357	WP(C)/0038084/2023	BIBHU PADARABINDA JENA VS R.T.O, CUTTACK	ASHOK KUMAR ROUT VS	// 0 //
358	WP(C)/0038085/2023	RAMCHANDRA BEHERA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //
359	WP(C)/0038086/2023	GOMATI BHOI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
360	WP(C)/0038087/2023	CHANDRAGUPTA PRASAD VS STATE OF ODISHA	UMAKANTA BARIK VS	// 0 //
361	WP(C)/0038088/2023	JANAKI PANI VS STATE OF ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //
362	WP(C)/0038089/2023	JANADA CHINNABABU VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
363	WP(C)/0038090/2023	MANAS KUMAR SETHI	BIJAYA KUMAR BEHERA I	//



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		VS	VS	0
364	WP(C)/0038091/2023	THE STATE OF ODISHA SESHDEV ROUT	BANSHIDHAR SATAPATHY	//
		VS	VS	0
365	WP(C)/0038092/2023	STATE OF ODISHA PRATIVA BARIKI	SUSHANT KUMAR PRADHAN (3 )	//
		VS	VS	0
366	WP(C)/0038093/2023	STATE OF ODISHA PANKAJINI MOHAPATRA	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
367	WP(C)/0038094/2023	STATE OF ODISHA MRUTYUNJAYA PANI	SHAKTI DATTA TRIPATHY	//
		VS	VS	0
368	WP(C)/0038095/2023	STATE OF ODISHA SRINU SAHU	SOUMYA JYOTI BISWAL	//
		VS	VS	0
369	WP(C)/0038096/2023	ADDL. SUB COLLECTOR, BERHAMPUR NAGESWAR BEHERA	MANORANJAN NAYAK	//
		VS	VS	0
370	WP(C)/0038097/2023	STATE OF ODISHA PRABHABATI PADHIHARI	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
371	WP(C)/0038098/2023	CDA, CUTTACK LADI DIBAKAR RAO	SK. ZAFARULLA	//
		VS	VS	0
372	WP(C)/0038099/2023	GENERAL MANAGER, EAST COAST RAILWAY, BBSR NILA MADHAB MISHRA	SOUMYA JYOTI BISWAL	//
		VS	VS	0
373	WP(C)/0038100/2023	ADDL. SUB COLLECTOR, BERHAMPUR ANINDITA ANURAGINI BEHERA	SUBHADUTTA ROURTRAY	//
		VS	VS	0
374	WP(C)/0038101/2023	STATE OF ODISHA PARESH KUMAR HOTA	KHIROD CHANDRA MAJHI	//
		VS	VS	0

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375	WP(C)/0038102/2023	R.T.O. ANGUL RUQUIA PARVEEN VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// // 0 //
376	WP(C)/0038103/2023	SRINU SAHU VS ADDL. SUB COLLECTOR, BERHAMPUR	SOUMYA JYOTI BISWAL VS	// 0 //
377	WP(C)/0038104/2023	AJAY KUMAR RATH VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
378	WP(C)/0038105/2023	MAMATA GIRI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
379	WP(C)/0038106/2023	SANTOSH KIRAN MAJHI VS ADDL. SUB COLLECTOR, BERHAMPUR	SOUMYA JYOTI BISWAL VS	// 0 //
380	WP(C)/0038107/2023	CHINMAYEE DAS VS ODISHA INFORMATION COMMISSION, BBSR	KUNAL KUMAR SWAIN VS	// 0 //
381	WP(C)/0038108/2023	HAREKRUSHNA JENA VS STATE OF ODISHA	SARAT CHANDRA SAMAL VS	// 0 //
382	WP(C)/0038109/2023	LAXMIPRIYA KHUNTIA VS STATE OF ODISHA	ANANGA KUMAR OTTA VS	// 0 //
383	WP(C)/0038110/2023	ARTATRANA BISWAL VS STATE OF ODISHA	ANANGA KUMAR OTTA VS	// 0 //
384	WP(C)/0038111/2023	LALXMIDHAR SETHA VS STATE OF ODISHA	ANANGA KUMAR OTTA VS	// 0 //
385	WP(C)/0038112/2023	AJAYA KUMAR SETHY VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //

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386	WP(C)/0038113/2023	MANASA KUMAR TRIPATHY VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
387	WP(C)/0038114/2023	SARASWATI BEHERA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
388	WP(C)/0038115/2023	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
389	WP(C)/0038116/2023	SUKANTA MALLICK VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
390	WP(C)/0038117/2023	SHIBASHISA BHUYAN VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
391	WP(C)/0038118/2023	SAMIR KUMAR SETHY VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
392	WP(C)/0038119/2023	BASANTI LATA DAS VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
393	WP(C)/0038120/2023	INDUMATI DAS VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
394	WP(C)/0038121/2023	DHRUBANANDA PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
395	WP(C)/0038122/2023	PURENDRA NATH MOHANTA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
396	WP(C)/0038123/2023	LAJPAT RAI MAKKAR VS STATE OF ODISHA	TUSHAR KANTI SATAPATHY VS	// 0 //
397	WP(C)/0038124/2023	DIGAMBAR BALIARSINGH	DR.PURUSOTTAM CHULI	//

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		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0038125/2023	MAHESWAR NAYAK	DURGA PRASAD PATNAIK	//
		VS	VS	0
		THE COLLECTOR, JAJPUR		//
399	WP(C)/0038126/2023	DR. JITENDRA SAHOO	DR.PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0038127/2023	CH. GAUR RAJU ACHARY	GHANASHYAM MUDULI	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0038128/2023	DURGA MADHAV PRADHAN	RASHMI RANJAN SINHA	//
		VS	VS	0
		VICE CHANCELLOR, BERHAMPUR UNIVERSITY		//
402	WP(C)/0038129/2023	GOBINDA CHANDRA DAS	SANJIB KHANDYAT RAY	//
		VS	VS	0
		COMMNR. CUTTACK MUNICIPAL CORP., CUTTACK		//
403	WP(C)/0038130/2023	SK. AHESAN ULLA	DR.PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0038131/2023	PRATUL KUMAR MAJHI	DIPTIRANJAN MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
405	WP(C)/0038132/2023	ARUN KUMAR MOHAPATRA	TANMAY MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0038133/2023	SIMANCHALA RAUTA	DR.PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0038134/2023	SMRITI SARDAR @ MIRDHA	NISHAT AFREEN	//
		VS	VS	0
		CHIEF GENERAL, MCL, JHARSUGUDA		//
408	WP(C)/0038135/2023	MAHESWAR BADAJENA	TANMAY MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0038136/2023	STATE OF ODISHA UNION OF INDIA VS MANASI MISHRA	DIPTI RANJAN BHOKTA VS	// // 0 //
410	WP(C)/0038137/2023	SUNITA SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
411	WP(C)/0038138/2023	MANOJ KUMAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
412	WP(C)/0038139/2023	BHARATI MALLICK VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
413	WP(C)/0038140/2023	BHAGYASHREE CHOUDHURY VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	// 0 //
414	WP(C)/0038141/2023	GITANJALI PAL VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
415	WP(C)/0038142/2023	MANASA KUMAR SATPATHY VS DRAUPADI DASH	NIRANJAN SINGH (1) VS	// 0 //
416	WP(C)/0038143/2023	MUNA BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
417	WP(C)/0038144/2023	SADI SABITRI VS STATE OF ODISHA	SANGRAM SENAPATI VS	// 0 //
418	WP(C)/0038145/2023	SIBA PRASAD SWAIN VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
419	WP(C)/0038146/2023	SADI LINGARAJU VS STATE OF ODISHA	SANGRAM SENAPATI VS	// 0 //

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420	WP(C)/0038147/2023	IRMA INSTITUTE OF MEDICAL SCIENCE, CALEB INDIAN KALAHAN MISHRA VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
421	WP(C)/0038148/2023	IRMA INSTITUTE OF MEDICAL SCIENCE, KALAHAN VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
422	WP(C)/0038149/2023	SIDHARTHA SHANKAR DAS VS PRINCIPAL SECY., HOME DEPT., BBSR	ASWINI KUMAR DASH VS	// 0 //
423	WP(C)/0038150/2023	SIBANARAYAN PRADHAN VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //
424	WP(C)/0038151/2023	PRASANTA KUMAR DIGAL VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //
425	WP(C)/0038152/2023	RAMESH CHANDRA DAS VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //
426	WP(C)/0038153/2023	PADMA CHARAN MAHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
427	WP(C)/0038154/2023	KABITA PRADHAN VS STATE OF ODISHA	BANSHIDHAR BAUG VS	// 0 //
428	WP(C)/0038155/2023	GITANJALI BHUYAN VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
429	WP(C)/0038156/2023	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	BANSHIDHAR BAUG VS	// 0 //
430	WP(C)/0038157/2023	RABI NARAYAN MOHANTY VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
431	WP(C)/0038158/2023	DILLIP KUMAR PRADHAN	BANSHIDHAR BAUG	//

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		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0038159/2023	JOGENDRA SA	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0038160/2023	ALOK KUMAR SETH	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0038161/2023	ARYA ASSOCIATE, CUTTACK	PAMI RATH	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0038162/2023	ARJUN CHARAN BISWAL	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0038163/2023	LAMBODAR KANHAR	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0038164/2023	PRAMOD PRADHAN	BANSHIDHAR BAUG	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0038165/2023	SANTOSH KUMAR BARIK	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0038166/2023	TECHNO GLOBAL SERVICE PVT. LTD. BBSR	ANANTA NARAYAN PATTANAYAK	//
		VS	VS	0
		ADDL. CHIEF SECY. REVENUE AND DISASTER MANAGEMENT DEPT. BBSR		//
440	WP(C)/0038167/2023	JHARI BEHERA	JAGAJIBAN PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0038168/2023	TRILOCHAN BISWAL	UMESH CHANDRA BEHURA	//
		VS	VS	0
		THE COLLECTOR AND D.M., KORAPUT		//
442	WP(C)/0038169/2023	AMITA SAHOO	PREMANANDA MOHANTY	//
		VS	VS	0

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443	WP(C)/0038170/2023	STATE OF ODISHA BIJAY KUMAR TUDU VS	DURGESH NARAYAN RATH VS	// // ()
444	WP(C)/0038171/2023	STATE OF ODISHA DRAPADI NAIK VS	ASIT KUMAR JENA VS	// // ()
445	WP(C)/0038172/2023	STATE OF ODISHA RAMAKANTA PANDA VS	BAIDHAR SAHOO VS	// // ()
446	WP(C)/0038173/2023	REGISTRAR, COOPERATIVE SOCIETIES, BBSR KSHYAMASHILA KHATUA VS	DURGESH NARAYAN RATH VS	// // ()
447	WP(C)/0038174/2023	STATE OF ODISHA BABURAM SETHI VS	DURGESH NARAYAN RATH VS	// // ()
448	WP(C)/0038175/2023	STATE OF ODISHA PRAKASH KUMAR CHINARA VS	DAYANIDHI MOHANTY VS	// // ()
449	WP(C)/0038176/2023	PRINCIPAL ACCOUNTANT GENERAL (A AND E), BBSR BIDYADHAR NAIK VS	DURGESH NARAYAN RATH VS	// // ()
450	WP(C)/0038177/2023	STATE OF ODISHA PSR ELECON PVT. LTD., HYDERABAD VS	SAILESH DAS VS	// // ()
451	WP(C)/0038178/2023	NTPC LTD., BBSR JOGENDRA SINGH VS	DURGESH NARAYAN RATH VS	// // ()
452	WP(C)/0038179/2023	STATE OF ODISHA PRASANTA KUMAR DAS VS	DURGESH NARAYAN RATH VS	// // ()
453	WP(C)/0038180/2023	STATE OF ODISHA JAGANNATH SETHI VS	DURGESH NARAYAN RATH VS	// // ()
		STATE OF ODISHA		//



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454	WP(C)/0038181/2023	TULARAM MAJHI VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
455	WP(C)/0038182/2023	BIJAYALAXMI DAS VS STATE OF ODISHA	MIR ARMAN ALI VS	// 0 //
456	WP(C)/0038183/2023	APPNA PATRA VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK DAS VS	// 0 //
457	WP(C)/0038184/2023	MANASH KUMAR BHUJABAL VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
458	WP(C)/0038185/2023	SITARAM BIRTIA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
459	WP(C)/0038186/2023	MONALISHA SINGH VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
460	WP(C)/0038187/2023	JHUNU ACHARJYA VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK DAS VS	// 0 //
461	WP(C)/0038188/2023	MANJUSHREE DAS @ BEHERA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
462	WP(C)/0038189/2023	MAHENDRA MAJHI VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //
463	WP(C)/0038190/2023	SANJUKTA PANDA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
464	WP(C)/0038191/2023	ANEMU MURALI MOHAN DORA VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK DAS VS	// 0 //
465	WP(C)/0038192/2023	ANEMU SURI DORA	ASHOK DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	WP(C)/0038193/2023	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR M/S. S.A. PLYWOOD INDUSTRY (P), LTD, KOLKATA	SOUMYA RANJAN MOHANTY	//
		VS	VS	()
467	WP(C)/0038194/2023	M/S. TIRUPATI ENTERPRISES, CUTTACK PRABHUPADA BEHERA	SIDHESWAR MALLIK	//
		VS	VS	()
468	WP(C)/0038195/2023	STATE OF ODISHA ANEMU TEJESWAR DORA	ASHOK DAS	//
		VS	VS	()
469	WP(C)/0038196/2023	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR KONARK PIPE AND SYNTHETIC P LTD., BBSR	BIBEKANANDA BHUYAN	//
		VS	VS	()
470	WP(C)/0038197/2023	ASST. GENERAL MANAGER AND AUTHORIZED OFFICER, BBSR SUNIL KUMAR SUBUDHI	SAILABALA JENA	//
		VS	VS	()
471	WPCRL/0000150/2023	STATE OF ODISHA HARPREM SINGH SIDHU	MOHAMMED MUSTAR ANSARI	//
		VS	VS	()
472	WPCRL/0000151/2023	STATE OF ODISHA ARATILATA BARIK	SATYA NARAYAN MISHRA 4	BASUDEVPUR /315 /2023
		VS	VS	()
473	ABLAPL/0013630/2023	STATE OF ODISHA KISHORE SAHOO	AMITAV TRIPATHY	//
		VS	VS	()
474	ABLAPL/0013631/2023	STATE OF ODISHA PRADEEP PRADHAN	RAJIV KUMAR DALAL	//
		VS	VS	()
475	ABLAPL/0013632/2023	STATE OF ODISHA RAJIB NAIK	SUSANTA SEKHAR PARIDA	HARICHANDANPUR /172 /2021
		VS	VS	()
476	ABLAPL/0013633/2023	STATE OF ODISHA DAMINI PRIYADARSHINI	AFRAAZ SUHAIL	//
		VS	VS	()
				JATNI P.S. /390 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0013634/2023	STATE OF ODISHA KABITA NAIK VS	OM PRAKASH SARAN VS	// DHENKANAL TOWN /746 /2023 ()
478	ABLAPL/0013635/2023	STATE OF ODISHA KEDARNATH SETHI VS	AVIRAM PATRA VS	// BALIANTA P.S. /361 /2023 ()
479	ABLAPL/0013636/2023	STATE OF ODISHA SABITA MANNA @ MANDAL VS	DEEPAK KU SAHOO VS	// Tantiapal Marine /138 /2023 ()
480	ABLAPL/0013637/2023	STATE OF ODISHA JAWED QUADRI KHAN VS	PRADEEP KUMAR DAS VS	// TIHIDI /196 /2023 ()
481	ABLAPL/0013638/2023	STATE OF ODISHA BINOD SAHOO @ BINOD SAHU VS	ADITI HOTA VS	// CHHENDIPADA /496 /2023 ()
482	ABLAPL/0013639/2023	STATE OF ODISHA MAHESWAR KAND VS	MANOJ KUMAR PANDA VS	// KEGAON /222 /2023 ()
483	ABLAPL/0013640/2023	STATE OF ODISHA SEEYAD @ SAYEED SAHA VS	BHARAT JALLI VS	// TELKOI /226 /2023 ()
484	ABLAPL/0013641/2023	STATE OF ODISHA ISWAR NAIK @ KUTULI NAYAK @ NAIK VS	S.S.RAY (2) VS	// BADAGADA /59 /2000 ()
485	ABLAPL/0013642/2023	STATE OF ODISHA BIKASH RANJAN BISWAL VS	SANGITA MOHANTY VS	// DHARMASALA /703 /2023 ()
486	ABLAPL/0013643/2023	STATE OF ODISHA SMRUTI RANJAN DAS VS	KAILASH CHANDRA SATAPATHY VS	// MURUDA /392 /2023 ()
487	ABLAPL/0013644/2023	STATE OF ODISHA ARJUN NAIK VS STATE OF ODISHA	ANITA SAHOO VS	// KHANDAPARA /52 /2022 () //

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488	ABLAPL/0013645/2023	BIMBADHAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	//0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) 2(B)CC/0000003/2023
489	ABLAPL/0013646/2023	PRATAP NAIK VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /203 /2022 () //
490	ABLAPL/0013647/2023	DAINA KAUDIA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /118 /2023 () //
491	ABLAPL/0013648/2023	MAGI PANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /229 /2023 () //
492	ABLAPL/0013649/2023	JOGENDRA SAHOO @ JOGENDRA KUMAR SAHOO VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ERASAMA /482 /2023 () //
493	ABLAPL/0013650/2023	SANYASI SAHOO VS STATE OF ODISHA	MANORANJAN ACHARYA VS	NAYAGARH SADAR /229 /2023 () //
494	ABLAPL/0013651/2023	SATYAPRIYA DASH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /316 /2023 () //
495	ABLAPL/0013652/2023	KISHAN DAS @ KISHAN KUMAR DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /192 /2023 () //
496	ABLAPL/0013653/2023	PRAVASH DAS @ FADA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /191 /2023 () //
497	ABLAPL/0013654/2023	KRUSHNA PATRA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	GANGAPUR (ASKA) /294 /2023 () //
498	ABLAPL/0013655/2023	SAHIS @ SAHIL DAS VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	MANCHESWAR P.S. /455 /2023 () //
499	ABLAPL/0013656/2023	BHARAT CHANDRA SAHOO	ARJEET MISHRA	KENDRAPARA SADAR /816 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	ABLAPL/0013657/2023	STATE OF ODISHA MANOJ MOHAPATRA @ MANOJ KUMAR MOHAPATRA	ABHINAV CHANDRA MOHANTY	// KHANDAGIRI P.S. /254 /2018
		VS	VS	()
501	ABLAPL/0013658/2023	STATE OF ODISHA DIPA DAS	SAPAN KUMAR LENKA	// MANCHESWAR P.S. /456 /2023
		VS	VS	()
502	ABLAPL/0013659/2023	STATE OF ODISHA CHANTI PRADHAN @ PURUSOTTAM PRADHAN	ARJUNA CHARANA BEHERA	// NAKTIDEUL /168 /2023
		VS	VS	()
503	ABLAPL/0013660/2023	STATE OF ODISHA BISWAJIT BHAGAT	PABITRA KUMAR NAYAK	// RAIBAGA /15 /2008
		VS	VS	()
504	ABLAPL/0013661/2023	STATE OF ODISHA BALARAM DAS	SATYABRATA DASH	// KHANTAPADA /248 /2023
		VS	VS	()
505	ABLAPL/0013662/2023	STATE OF ODISHA BHAGYADHAR SAMAL @ SENTERA	JAJATI KESHARI KHUNTIA	// SALIPUR /329 /2023
		VS	VS	()
506	ABLAPL/0013663/2023	STATE OF ODISHA BASANTA NAYAK	BRAMHANANDA TRIPATHY	// NAYAPALLI P.S. /524 /2023
		VS	VS	()
507	ABLAPL/0013664/2023	STATE OF ODISHA ANIRUDHA MISHRA	KASHINATH PATTANAİK	// / /0
		VS	VS	()
508	ABLAPL/0013665/2023	STATE OF ODISHA SUBASH BHOI	ASUTOSH TRIPATHY	// SPLJUDGE,BALASORE(Baleshwar)
		VS	VS	()
509	ABLAPL/0013666/2023	STATE OF ODISHA BHANUPRAVA CHAMPATI	AJAYA KUMAR MOHARANA	// ICC/0000042/2018
		VS	VS	()
510	ABLAPL/0013667/2023	STATE OF ODISHA M. ANITA ANAND @ KEMBURU GUNASUNDARI	TIRTH KUMAR SAHU	// INDUASTRIAL,NISA /213 /2023
		VS	VS	()
				// AIR FIELD P.S. /219 /2017
				// KORAPUT VIGILANCE /7 /2022
				()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0013668/2023	STATE OF ODISHA SOUMYA RANJAN MOHAPATRA VS	SANJIT MISHRA VS	// CHANDANPUR /295 /2023 ()
512	ABLAPL/0013669/2023	STATE OF ODISHA SAGAR CHAMPATI VS	MANAS KUMAR CHAND VS	// KHURDA SADAR /318 /2023 ()
513	ABLAPL/0013670/2023	STATE OF ODISHA SAHEB MOHAPATRA VS	JUGALA KISHORE PANDA VS	// PARJANG /485 /2023 ()
514	ABLAPL/0013671/2023	STATE OF ODISHA BISWAJIT PATI VS	SURESH KUMAR JENA VS	// JAJPUR TOWN /410 /2023 ()
515	ABLAPL/0013672/2023	STATE OF ODISHA SAGAR CHAMPATY VS	MANAS KUMAR CHAND VS	// KHURDA SADAR /315 /2023 ()
516	ABLAPL/0013673/2023	STATE OF ODISHA MANOJ BEHERA @ MANOJ KUMAR BEHERA VS	PRASANTA KUMAR SATAPATHY VS	// CUTTACK SADAR /187 /2017 ()
517	ABLAPL/0013674/2023	STATE OF ODISHA BINOD SETHY VS	CHAITANYA NAYAK VS	// CHOUDWAR /208 /2023 ()
518	ABLAPL/0013675/2023	STATE OF ODISHA SURYAMANI SWAIN VS	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /477 /2023 ()
519	ABLAPL/0013676/2023	STATE OF ODISHA TOFAN KUMAR MALLIK @ TAPAN VS	SAMARENDRA MOHANTY VS	// JAGATSINGPUR /335 /2023 ()
520	ABLAPL/0013677/2023	STATE OF ODISHA ANANTA AWASTI VS	AMULYA RATNA PANDA VS	// CHANDIPOSEH PS /69 /2023 ()
521	ABLAPL/0013678/2023	STATE OF ODISHA CHAKHANDI @ DHARMENDRA BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// TANGI (KHURDA) /756 /2023 () //

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522	ABLAPL/0013679/2023	KARTIKA SETHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /314 /2023 () //
523	ABLAPL/0013680/2023	ANATANA DANSANA VS STATE OF ODISHA	SATYABRATA PANDA VS	GAISILET /218 /2023 () //
524	ABLAPL/0013681/2023	GANAPATI BARIK VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /132 /2019 () //
525	ABLAPL/0013682/2023	PINTU BEHERA @ PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	SATYABRATA PANDA VS	PADAMPUR /139 /2023 () //
526	ABLAPL/0013683/2023	KULAMANI RAULA VS STATE OF ODISHA	PRAVAT KUMAR LENKA VS	BARANGA /431 /2023 () //
527	ABLAPL/0013684/2023	NIRAN NAYAK VS STATE OF ODISHA	SABYASACHI MISHRA VS	SEMILLIGUDA /33 /2020 () //
528	ABLAPL/0013685/2023	BIMAL MOHARANA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /793 /2023 () //
529	ABLAPL/0013686/2023	MANORANJAN PALTASINGH VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	CHANDAKA P.S. /139 /2023 () //
530	ABLAPL/0013687/2023	DURGA MADHAB PANIGRAHI VS STATE OF ODISHA	K.K.BEHERA VS	/ /0 () //
531	ABLAPL/0013688/2023	JAGANNATH SAHOO VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	KHURDA MODEL /615 /2023 () //
532	ABLAPL/0013689/2023	DILLIP KUMAR DAS @ DASH VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MAHANGA /372 /2023 () //
533	ABLAPL/0013690/2023	DABASISH MALIK @ MALLIK	BIRAJA PRASAD NANDA	AUL /755 /2023

**ORISSA HIGH COURT****FILING REPORT AS ON :20/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0013691/2023	KASTURI DEVI	SUSANTA KUMAR BARAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0013692/2023	CHINTU @ IMTIYAZ KHAN	SAMVIT MOHANTY	JAGATSINGPUR /136 /2023
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0013693/2023	TAPAN PRADHAN @ TAPAN KUMAR PRADHAN	LAXMIDHAR MAHAPATRA	BALIANTA P.S. /366 /2023
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0013694/2023	SIDHARTHA SHANKAR KHETI	SARAT KUMAR JENA	ATHAMALLIK /282 /2023
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0013695/2023	BAJUBAN BHAINSAI	ANAM CHARAN PANDA	LATHOR /175 /2023
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0013696/2023	PATITAPABAN PRADHAN	JAYADEBA BEHERA	CHANDILI /105 /2016
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0013697/2023	NARESH MALIK	ARIJEET MISHRA	AUL /144 /2022
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0013698/2023	SUBRAT NAYAK	MANORANJAN DAS	JATNI P.S. /388 /2023
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0013699/2023	SUBHAM NAYAK	MANORANJAN DAS	JATNI P.S. /388 /2023
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0013700/2023	MD. ABDUL RAHIM	SMRUTI RANJAN ROUT	DARGHA BAZAR /226 /2023
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0013701/2023	KAPURCHAN BAG @ KAPURACHAN BAG	UMAKANTA BARIK	DHARAMGARH /75 /2018
		VS	VS	()



**ORISSA HIGH COURT****FILING REPORT AS ON :20/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
545	ABLAPL/0013702/2023	STATE OF ODISHA SUNDARI SAHU VS	SURYA NARAYAN MISHRA VS	// BRAHMAGIRI /86 /2022 ()
546	ABLAPL/0013703/2023	STATE OF ODISHA DHADIA BHOI VS	TANMAYA KUMAR MOHANTY VS	// PURI SADAR /254 /2023 ()
547	ABLAPL/0013704/2023	STATE OF ODISHA NITEI @ NITYANANDA BEHERA VS	TANMAYA KUMAR MOHANTY VS	// PURI SADAR /254 /2023 ()
548	ABLAPL/0013705/2023	STATE OF ODISHA SAMSER ALLAM VS	KULDEEP MOHANTY VS	// ROURKELA GRPS. /103 /2007 ()
549	ABLAPL/0013706/2023	STATE OF ODISHA SATRUGHNA ROUT VS	ACHYUTANANDA PATTANAIK VS	// BHANDARIPOKHARI /383 /2023 ()
550	ABLAPL/0013707/2023	STATE OF ODISHA BIBHU PRASAD KAR VS	ACHYUTANANDA PATTANAIK VS	// KHURDA MODEL /377 /2023 ()
551	ABLAPL/0013708/2023	STATE OF ODISHA TULASI NAIK VS	SATYA RANJAN MULIA VS	// JARAPADA /366 /2023 ()
552	ABLAPL/0013709/2023	STATE OF ODISHA PRATIK MOHANTY @ PUPUN VS	JNYANANANDA PANDA VS	// NARASINGHPUR /169 /2023 ()
553	ABLAPL/0013710/2023	STATE OF ODISHA BHOBANI BISWAL VS	SANJIB KUMAR BHANJADEO VS	// KHURDA MODEL /750 /2023 ()
554	ABLAPL/0013711/2023	STATE OF ODISHA SK. SAMIR VS	SATYABRATA DASH VS	// KHANTAPADA /248 /2023 ()
555	ABLAPL/0013712/2023	STATE OF ODISHA DEBENDRA @ CHAKUA SETHI VS	PRAVASH CHANDRA JENA VS	// KAMARDA /136 /2023 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :20/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
556	ABLAPL/0013713/2023	SIBA KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /260 /2021 () //
557	ABLAPL/0013714/2023	SABITA LENKA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BOLAGARH P.S. /284 /2023 () //
558	ABLAPL/0013715/2023	KUNA @ GOBINDA PRADHAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /793 /2023 () //
559	ABLAPL/0013716/2023	NAKUL PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /268 /2023 () //
560	ABLAPL/0013717/2023	MANOJ KUMAR MAHARANA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	GANIA /84 /2023 () //
561	ABLAPL/0013718/2023	SAYED MD. ARSAD ALI VS STATE OF ODISHA	DEBADATTA MOHANTY VS	MAHILA P.S.(BBSR) /176 /2023 () //
562	ABLAPL/0013719/2023	DEEPAK @ DEPAK KUMAR BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDABALI /15 /2023 () //
563	ABLAPL/0013720/2023	SADAT ALLI SAHA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /509 /2023 () //
564	ABLAPL/0013721/2023	MD. SARIF VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	DARGHA BAZAR /226 /2023 () //
565	ABLAPL/0013722/2023	GURU KUMAR SAHU @ GURUDEV SAHU VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BIJEPUR /235 /2023 () //

# ORISSA HIGH COURT

MISC CASES FILED on :20/11/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	15/2023 CMPAT/25/2001	ORISSA TEXTILE MILLS-MP	AGA
2	36/2023 RFA/221/2005	HAZRA BIBI-MP	M/S.SAURJYA KANTA PADHI, MRINALINI PADHI
3	37/2023 RFA/221/2005	HAZRA BIBI-MP	M/S.SAURJYA KANTA PADHI, MRINALINI PADHI
4	38/2023 RFA/221/2005	HAZRA BIBI-MP	M/S.SAURJYA KANTA PADHI, MRINALINI PADHI
5	96/2023 TRPCRL/110/2023	RAMAKANTA KHUNTIA-MP	SAILABALA JENA
6	145/2023 LAA/28/2023	DIRECTOR, INTERIM TEST RANGE, CHANDIPUR-MP	BIRENDRA KUMAR PARDHI, C.G.C
7	146/2023 LAA/89/2017	UNION OF INDIA-MP	M/S.NIHAR KANTI MOHAPATRA, AMITABH PRADHAN
8	147/2023 LAA/89/2017	UNION OF INDIA-MP	M/S.NIHAR KANTI MOHAPATRA, AMITABH PRADHAN
9	223/2023 WPC(OAC)/371/2009	MUKUNDA CHARAN JENA-MP	
10	224/2023 WPC(OAC)/370/2009	ARJUN MURMU-MP	
11	267/2023 SA/387/1989	GOURI-MP	M.M.SWAIN
12	268/2023 SA/387/1989	GOURI-MP	M/S.S.D.DAS
13	269/2023 SA/387/1989	GOURI-MP	M/S.S.D.DAS
14	270/2023 SA/387/1989	GOURI-MP	M/S.S.D.DAS
15	271/2023 SA/387/1989	GOURI-MP	M/S.S.D.DAS
16	272/2023 SA/387/1989	GOURI-MP	M/S.S.D.DAS
17	340/2023 CRLMP/2137/2023	KHAGENDRA SAHOO-MP	
18	341/2023 CRLMP/1429/2023	JAGATJYOTI MOHANTY-MP	
19	342/2023 CRLMP/1717/2023	BIJAY ROUT-MP	
20	343/2023 CRLMP/1720/2023	BIJAY ROUT-MP	
21	344/2023 CRLMP/2287/2023	RAJENDRA BAITHARU-MP	RAJENDRA BAITHARU
22	364/2023 CMAPL/729/2023	BISHNUDEV SHARMA-MP	M/S.NARESH CHANDRA JENA, P.K.MOHANTY
23	412/2023 TRP(C)/341/2023	PALLIPUSPA MOHAPATRA-MP	ASHOK KUMAR BEHERA
24	413/2023 TRP(C)/379/2023	SASMITA GOUDA-MP	TAPAN KUMAR KAMILA
25	414/2023 TRP(C)/399/2023	SAPAN KUMAR NAIK@SAPAN SUSHIL NAIK-MP	SEPHALEE DAS
26	474/2023	KOTAK SECURITIES LTD.-MP	

27	RVWPET/432/2023 475/2023	STATE OF ODISHA-MP	ARNAV BEHERA,A.S.C
28	RVWPET/443/2023 476/2023	PRASANTA KUMAR DAS-MP	ER. NAGENDRA KUMAR MOHANTY
29	RVWPET/445/2023 477/2023	BEDAMBAR BEHERA-MP	ER. NAGENDRA KUMAR MOHANTY
30	RVWPET/446/2023 478/2023	NIRA@NIRAKAR DOMB@GANDA-MP	ARJUNA CHARAN BEHERA
31	RVWPET/447/2023 486/2023	BASANTA KUMAR MOHARATHY-MP	PARSURAM PARIJA
32	RPFAM/396/2023 487/2023	AJIT@AJIT KUMAR MOHARANA-MP	PRASANNA KUMAR MISHRA
33	RPFAM/398/2023 488/2023	DILLIP DAS-MP	BIJAYA KUMAR BEHERA 1
34	RPFAM/399/2023 489/2023	SATYANARAYAN HANSDAH-MP	BHABANI SANKAR DAS
35	RPFAM/400/2023 845/2023	PRAKASH CHANDRA SWAIN@PRAKASH KUMAR SWAIN-MP	SAIROJ KUMAR DASH
36	CRLREV/414/2023 846/2023	KALICHARAN KABAT-MP	DHARMENDRA SETHY
37	CRLREV/403/2023 847/2023	DEEPAK PAL@DIPU-MP	RABINDRA NATH BARTIK
38	CRLREV/612/2023 848/2023	SRIPATI NAIK-MP	DURLLABHA RANJAN MISHRA
39	CRLREV/617/2023 849/2023	NIRAKAR NAYAK-MP	ARIJEET MISHRA
40	CRLREV/618/2023 850/2023	NIRAKAR NAYAK-MP	ARIJEET MISHRA
41	CRLREV/618/2023 851/2023	ARVIND AGRAWAL-MP	ANIRUDHA DAS
42	CRLREV/619/2023 949/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD-MP	SOMNATH ROY
43	FAO/448/2023 950/2023	STATE OF ODISHA-MP	SR.S.C.(S AND ME)
44	FAO/698/2018 951/2023	NARENDRA GHASI-MP	M/S.SUVASHISH PATTANAIK
45	FAO/245/2017 952/2023	D.M., M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
46	FAO/471/2023 953/2023	NARENDRA GHASI-MP	M/S.SUVASHISH PATTANAIK
47	FAO/245/2017 954/2023	D.M., M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
48	FAO/471/2023 955/2023	NARENDRA GHASI-MP	M/S.SUVASHISH PATTANAIK
49	FAO/245/2017 956/2023	RABINDRA NATH JENA-MP	M/S.CHINMAY CHOUDHURY, M/S BUDHADEV ROUTE
50	FAO/284/2012 957/2023	RABINDRA NATH JENA-MP	M/S.CHINMAY CHOUDHURY, M/S BUDHADEV ROUTE
51	FAO/284/2012 958/2023	RABINDRA NATH JENA-MP	M/S.CHINMAY CHOUDHURY, M/S BUDHADEV ROUTE
52	FAO/284/2012 959/2023	PREMALATA OJHA-MP	
53	FAO/292/2021 960/2023	PITABAS MOHANTY-MP	DILLIP KUMAR SAHU
54	FAO/324/2020 1360/2023	AKASH RANJAN RATH-MP	SOUMYA MISHRA
55	RSA/408/2023 1361/2023	ANITA SENAPATI-MP	PRAFULLA KU.RATH
56	RSA/304/2019 1362/2023	BHARAT CHANDRA NAYAK-MP	BIBEKANANDA BHUYAN
57	RSA/73/2023 1363/2023	MRUTYUNJAYA SENAPATI-MP	PRAFULLA KU.RATH
	RSA/306/2019		

58	1364/2023 RSA/118/2017	ADIKANDA SAHOO-MP	M/S.V.NARASINGH
59	1365/2023 RSA/118/2017	ADIKANDA SAHOO-MP	SUVALAXMI DEVI
60	1366/2023 RSA/118/2017	ADIKANDA SAHOO-MP	M/S.V.NARASINGH
61	1367/2023 RSA/104/2012	SARAT CH.PATEL and ORS-MP	SUMITRA MOHANTY
62	1368/2023 RSA/104/2012	SARAT CH.PATEL and ORS-MP	M/S.RAMAKANT MOHANTY
63	1369/2023 RSA/104/2012	SARAT CH.PATEL and ORS-MP	M/S.RAMAKANT MOHANTY
64	1370/2023 RSA/104/2012	SARAT CH.PATEL and ORS-MP	SUMITRA MOHANTY
65	1371/2023 RSA/104/2012	SARAT CH.PATEL and ORS-MP	M/S.RAMAKANT MOHANTY
66	1372/2023 RSA/104/2012	SARAT CH.PATEL and ORS-MP	M/S.RAMAKANT MOHANTY
67	1373/2023 RSA/333/2011	PRAFULLA KU.DASH-MP	LALIT KUMAR MAHARANA
68	1374/2023 RSA/333/2011	PRAFULLA KU.DASH-MP	M/S.ADITYA KU.MOHAPATRA
69	1375/2023 RSA/333/2011	PRAFULLA KU.DASH-MP	M/S.ADITYA KU.MOHAPATRA
70	1376/2023 RSA/333/2011	PRAFULLA KU.DASH-MP	LALIT KUMAR MAHARANA
71	1377/2023 RSA/333/2011	PRAFULLA KU.DASH-MP	M/S.ADITYA KU.MOHAPATRA
72	1378/2023 RSA/333/2011	PRAFULLA KU.DASH-MP	M/S.ADITYA KU.MOHAPATRA
73	1388/2023 CMP/1441/2023	LAXMIDHAR SAHU-MP	SIVA SANKAR CHAINI
74	1389/2023 CMP/1442/2023	SANGITA MOHAPATRA-MP	MAHESWAR MOHANTY
75	1390/2023 CMP/1443/2023	PURNA CHANDRA JENA-MP	MAHESWAR MOHANTY
76	1391/2023 CMP/1448/2023	ANSUMAN MAHANTI-MP	SWARUP KUMAR PATNAIK
77	1392/2023 CMP/1449/2023	LAXMIPRIYA SAHU-MP	AMIT PRASAD BOSE
78	1393/2023 CMP/1450/2023	DAMAYANTI @ DAHIMATI ACHARYA-MP	BISWAJIT NAYAK
79	1394/2023 CMP/1451/2023	BASANT KUMAR ROUT-MP	RAGHUNATH DASMOHAPATRA
80	1529/2023 BLAPL/12794/2023	CHUGUNA JENA-MP	BICHITRA NARAYANA SATAPATHY
81	1530/2023 BLAPL/10576/2023	GOURI SAHA-MP	
82	1531/2023 BLAPL/12207/2023	LINGARAJ SAHU-MP	GOKULANANDA SAHU
83	1532/2023 BLAPL/10266/2023	AKASH PARIDA-MP	
84	1533/2023 BLAPL/10354/2023	AJAYA @ AJAY KUMAR CHHOTRAY-MP	BIJAY KUMAR BEHERA
85	1534/2023 BLAPL/11126/2022	NIHAR RANJAN DAS-MP	DIPTI RANJAN BHOKTA
86	1535/2023 BLAPL/10521/2023	BIGHNESWAR PARIMANIK-MP	
87	1536/2023 BLAPL/9081/2021	PRAKASH KUMAR SAHOO-MP	
88	2013/2023 MACA/1127/2023	CHANDESHWAR RAY-MP	BIRANCHI NARAYAN RATH
89	2014/2023	CLAIMS MANAGER, TATA A.I.G. G.I.CO. LTD.-MP	G.P DUTTA

90	MACA/767/2023 2015/2023	D.M., NATIONAL INSURANCE CO. LTD.-MP	G.P DUTTA
91	MACA/797/2023 2016/2023	NATIONAL INSURANCE COMPANY LIMITED-MP	G.P DUTTA
92	MACA/815/2023 2017/2023	MANAGER, MAGMA HDI GENERAL INSURANCE CO.LTD.-MP	G.P DUTTA
93	MACA/816/2023 2018/2023	D.M, ICICI LOMBARD GENERAL INSURANCE CO.LTD.-MP	G.P.DUTTA
94	MACA/609/2023 2019/2023	D.M., NATIONAL INSURANCE CO. LTD.-MP	G.P DUTTA
95	MACA/798/2023 2020/2023	M/S. ORIENTAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
96	MACA/1129/2023 2021/2023	AUTHORIZED SIGNATORY,ICICI LOMBARD G.I. CO. LTD.-MP	ADAM ALI KHAN
97	MACA/1130/2023 2022/2023	ICICI LOMBARD G.I. CO. LTD.-MP	ADAM ALI KHAN
98	MACA/1131/2023 2023/2023	ICICI LOMBARD G.I. CO. LTD.-MP	ADAM ALI KHAN
99	MACA/1132/2023 2024/2023	D.M., M/S. ORIENTAL INSURANCE CO.LTD.-MP	SANTOSH KUMAR MOHANTY
100	MACA/1133/2023 2025/2023	D.M., M/S. ORIENTAL INSURANCE CO.LTD.-MP	SANTOSH KUMAR MOHANTY
101	MACA/1133/2023 2026/2023	M/S. NEW INDIA ASSURANCE COMPANY LTD.-MP	SAUMENDRA KUMAR GHOSE
102	MACA/1134/2023 2027/2023	M/S. NEW INDIA ASSURANCE COMPANY LTD.-MP	SAUMENDRA KUMAR GHOSE
103	MACA/1134/2023 2028/2023	DIVISIONAL MANAGER NATIONAL INSURANCE CO. LTD.-MP	ARJITOSH SINHA
104	MACA/1135/2023 2029/2023	DIVISIONAL MANAGER,M/S.NEW INDIA ASSURANCE CO.LTD.-MP	
105	MACA/780/2015 2030/2023	M/S NATIONAL INSURANCE CO. LTD.-MP	
106	MACA/267/2023 2031/2023	BRANCH MANAGER,NATIONAL INSURANCE CO.LTD.-MP	M/S.PRAKASH KU.MOHANTY
107	MACA/613/2015 2032/2023	BRANCH MANAGER,M/S.NATIONAL INSURANCE CO.LTD.-MP	M/S.PRAKASHKU.MOHANTY
108	MACA/748/2016 2033/2023	M/S ICICI LOMBARD GENERAL INSURANCE CO., LTD.-MP	ANUPAM DASH
109	MACA/892/2023 2468/2023	BABAJI DALAI-MP	
110	ABLAPL/5028/2020 2469/2023	MALAYA KANHAR-MP	
111	ABLAPL/9214/2023 2470/2023	TRIPURA SAHU-MP	
112	ABLAPL/4914/2023 2471/2023	DEBASISH MAJHI-MP	
113	ABLAPL/12248/2023 2472/2023	BIRANCHI NAIK-MP	
114	ABLAPL/10340/2023 2473/2023	RAMAKANTA SAHOO-MP	
115	ABLAPL/12778/2023 2474/2023	SUSIL PRADHAN @ KALIA-MP	SUDEEP KUMAR SARANGI
116	ABLAPL/10686/2023 2475/2023	DRONA ORAM-MP	DIBYA PRAKASH MISHRA
117	ABLAPL/11268/2023 2476/2023	BANTI MOHAPATRA @ DEBABRATA MOHAPATRA-MP	
118	ABLAPL/12587/2023 2477/2023	PRAKASH ROUT-MP	
119	ABLAPL/10520/2023 2478/2023	SUBHANKAR PRADHAN-MP	
120	ABLAPL/14802/2021 2479/2023	DEBANANDA BEHERA-MP	
	ABLAPL/1606/2022		

121	2480/2023 ABLAPL/9299/2023	JUWEL @ SABIR KUMAR DAS-MP	
122	2481/2023 ABLAPL/9128/2023	PRAVAT KUMAR BEHERA-MP	
123	2482/2023 ABLAPL/11030/2023	JAYA KRUSHNA SAHOO-MP	PRATIMA NAYAK
124	2483/2023 ABLAPL/10797/2023	SARAT CHANDRA SAHOO @ SARAT KUMAR SAHOO-MP	
125	2484/2023 ABLAPL/9091/2022	FAKRUDDIN KHAN-MP	
126	2485/2023 ABLAPL/12612/2019	KISHORE KUMAR MOHAPATRA-MP	
127	2486/2023 ABLAPL/10711/2023	SUSANTA SAHU-MP	
128	2487/2023 ABLAPL/12510/2023	SAUDAMINI BEURA-MP	
129	2488/2023 ABLAPL/16703/2022	LAXMI PRADHAN-MP	NIRANJAN LENKA
130	2489/2023 ABLAPL/12809/2023	ANUSUYA @ TIKI SAHOO-MP	
131	2490/2023 ABLAPL/12880/2023	SISIR RANJAN SWAIN-MP	
132	2824/2023 CRLA/805/2018	GOBARDHAN@GOBARU BHOI-MP	NIRANJAN PANDA
133	2825/2023 CRLA/1266/2023	HEMANTA BANCHOR @ RINKU-MP	S.S.RAY (2)
134	2826/2023 CRLA/1266/2023	HEMANTA BANCHOR @ RINKU-MP	S.S.RAY (2)
135	2827/2023 CRLA/1266/2023	HEMANTA BANCHOR @ RINKU-MP	S.S.RAY (2)
136	2828/2023 CRLA/1268/2023	DAMBARU MAHAPATRA-MP	ANIRUDHA DAS
137	2829/2023 CRLA/1268/2023	DAMBARU MAHAPATRA-MP	ANIRUDHA DAS
138	2830/2023 CRLA/1269/2023	SUSANT @ SUKANT KUMAR PUJARI @ SUKANTA KU. PUSKAL KUMAR DAS	SUSANT @ SUKANT KUMAR PUJARI @ SUKANTA KU. PUSKAL KUMAR DAS
139	2831/2023 CRLA/1269/2023	SUSANT @ SUKANT KUMAR PUJARI @ SUKANTA KU. PUSKAL KUMAR DAS	SUSANT @ SUKANT KUMAR PUJARI @ SUKANTA KU. PUSKAL KUMAR DAS
140	2832/2023 CRLA/252/2017	BABLU@DEVI PRASAD DAS-MP	M/S SITIKANT MISHRA,S.R.MOHANTY,S.K.MEHERUL
141	2833/2023 CRLA/1273/2023	PRADIPTA PATRA-MP	CHITTARANJAN PATTNAIK
142	2834/2023 CRLA/1273/2023	PRADIPTA PATRA-MP	CHITTARANJAN PATTNAIK
143	2835/2023 CRLA/1273/2023	PRADIPTA PATRA-MP	CHITTARANJAN PATTNAIK
144	2836/2023 CRLA/1275/2023	PRABHAKAR BISOYI-MP	K.K.BEHERA
145	2837/2023 CRLA/1275/2023	PRABHAKAR BISOYI-MP	K.K.BEHERA
146	3441/2023 CRLMC/1527/2022	KUNA SAHU-MP	SRINIVAS MOHANTY
147	3442/2023 CRLMC/4258/2023	PRATAP KUMAR JENA-MP	
148	3443/2023 CRLMC/5084/2023	DIPTI NAYAK-MP	SUSANTA KUMAR MISHRA
149	3444/2023 CRLMC/5085/2023	MANORANJAN BIRA-MP	PABITRA KUMAR NAYAK
150	3445/2023 CRLMC/5087/2023	SANJUKTA JENA-MP	SK. ZAFARULLA
151	3446/2023 CRLMC/5086/2023	SK. QAYAM-MP	BISWARANJAN DALAI
152	3447/2023	TRILOCHAN SAHU-MP	ANJAN KUMAR BISWAL

153	CRLMC/5089/2023 3448/2023	SURESH KUMAR AGRAWAL-MP	UMA CHARAN MISHRA
154	CRLMC/5091/2023 3449/2023	TRIKASH BEURA @ BEHURA-MP	MAHESWATA SAHU
155	CRLMC/5092/2023 3450/2023	SWAGAT NAYAK-MP	JUGALA KISHORE PANDA
156	CRLMC/3312/2023 3451/2023	BANAMALI BARIK-MP	SIDHESWAR MOHANTY
157	CRLMC/5094/2023 3452/2023	KAILASH JENA-MP	BIJAY KUMAR MOHANTY
158	CRLMC/5098/2023 3453/2023	RABI@RABINDRA KUMAR SAMANTARAY-MP	KABIRAJ PRADHAN
159	CRLMC/5099/2023 3454/2023	RABI@RABINDRA KUMAR SAMANTARAY-MP	KABIRAJ PRADHAN
160	CRLMC/5099/2023 3455/2023	SUSANTA MALLIK-MP	BIJAY KUMAR NAYAL
161	CRLMC/5100/2023 3456/2023	ASFAK KHAN @ LUCKY-MP	MOHAMMED MUSTAQ ANSARI
162	CRLMC/5101/2023 3457/2023	M/S. HOTEL ARYAPRAVA PVT. LTD-MP	PURNA CHANDRA BEHERA
163	CRLMC/5104/2023 3458/2023	ASHOK KUMAR PANIGRAHY-MP	AMIT SHRIVASTAVA
164	CRLMC/5106/2023 3459/2023	KUSHAGRA JAIN-MP	SATYABRATA MOHANTY
165	CRLMC/5107/2023 3460/2023	HARINARAYAN ANDIA-MP	DEBASNAN DAS
166	CRLMC/5108/2023 3461/2023	SANTOSH KUMAR SWAIN-MP	DEEPANKAR PANIGRAHY
167	CRLMC/5064/2023 3462/2023	SANTOSH KUMAR SWAIN-MP	DEEPANKAR PANIGRAHY
168	CRLMC/5064/2023 8261/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
169	WA/2830/2023 8262/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
170	WA/2830/2023 8263/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
171	WA/2830/2023 8264/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
172	WA/2831/2023 8265/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
173	WA/2831/2023 8266/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
174	WA/2831/2023 8267/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
175	WA/2832/2023 8268/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
176	WA/2832/2023 8269/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
177	WA/2832/2023 8270/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
178	WA/2833/2023 8271/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
179	WA/2833/2023 8272/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
180	WA/2833/2023 8273/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI, A.S.C.
181	WA/2834/2023 8274/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI, A.S.C.
182	WA/2834/2023 8275/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI, A.S.C.
183	WA/2834/2023 8276/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI, A.S.C.
	WA/2836/2023		



184	8277/2023 WA/2836/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI, A.S.C.
185	8278/2023 WA/2836/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI, A.S.C.
186	8279/2023 WA/2835/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
187	8280/2023 WA/2835/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
188	8281/2023 WA/2835/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
189	8282/2023 WA/2837/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
190	8283/2023 WA/2837/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
191	8284/2023 WA/2837/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
192	8285/2023 WA/2839/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
193	8286/2023 WA/2839/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
194	8287/2023 WA/2838/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
195	8288/2023 WA/2838/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
196	8289/2023 WA/2840/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
197	8290/2023 WA/2840/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
198	8291/2023 WA/1446/2023	DEBENDRA BISWAL-MP	PANCHANAN SAHOO
199	8292/2023 WA/2841/2023	STATE OF ODISHA-MP	HARE KRUSHNA PANIGRAHI,A.G.A
200	8293/2023 WA/2841/2023	STATE OF ODISHA-MP	HARE KRUSHNA PANIGRAHI,A.G.A
201	8294/2023 WA/2841/2023	STATE OF ODISHA-MP	HARE KRUSHNA PANIGRAHI,A.G.A
202	8295/2023 WA/2842/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
203	8296/2023 WA/2842/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
204	8297/2023 WA/2842/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
205	8298/2023 WA/2843/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
206	8299/2023 WA/2843/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
207	8300/2023 WA/2843/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
208	8301/2023 WA/2844/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
209	8302/2023 WA/2844/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
210	8303/2023 WA/2844/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
211	8304/2023 WA/2845/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA,A.G.A
212	8305/2023 WA/2845/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA,A.G.A
213	8306/2023 WA/2845/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA,A.G.A
214	8307/2023 WA/2846/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
215	8308/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C

216	WA/2846/2023 8309/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
217	WA/2846/2023 8310/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
218	WA/2847/2023 8311/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
219	WA/2847/2023 8312/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
220	WA/2848/2023 8313/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
221	WA/2847/2023 8314/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
222	WA/2848/2023 8315/2023	JYOSTNAMAYEE NAYAK-MP	LAXMIKANTA MOHANTY
223	WA/2849/2023 8316/2023	SANTANU PADHAN-MP	SAIBRATA RATH
224	WA/2850/2023 8317/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
225	WA/2851/2023 8318/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
226	WA/2851/2023 8319/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
227	WA/2851/2023 8320/2023	BAIJAYANTIMALA KHUNTIA-MP	SUVALAXMI DEVI
228	WA/2852/2023 18358/2023	DAYANIDHI NAIK @ DAYANIDHI NAHAK-MP	ARUN KUMAR NAYAK
229	WP(C)/38003/2023 18359/2023	SACHINDRA CHANDRA PADHAN-MP	KUNAL KUMAR SWAIN
230	WP(C)/38004/2023 18360/2023	GOPINATH DEV HIGH SCHOOL, KHURDA-MP	MANAS RANJAN DHAL
231	WP(C)/38010/2023 18361/2023	ALL ODISHA NGO FORUM, BBSR-MP	SAMIR KUMAR MISHRA
232	WP(C)/21860/2022 18362/2023	RAMESH CHANDRA PANDA-MP	NITISH KUMAR MISHRA
233	WP(C)/37254/2023 18363/2023	MANOJ KUMAR DEHURI-MP	JAJATI KESHARI KHUNTIA
234	WP(C)/38015/2023 18364/2023	JIBAN BIHARI ROUSTRAY-MP	PRASANTA KUMAR MOHANTY (2)
235	WP(C)/38021/2023 18365/2023	ASISH KUMAR DASH-MP	GYANA RANJAN SETHI
236	WP(C)/38022/2023 18366/2023	PRATAP KUMAR BASTIA-MP	KRISHNA CHANDRA SAHU
237	WP(C)/38023/2023 18367/2023	KEDAR NATH RANA-MP	GOPAL KRISHNA BEHERA
238	WP(C)/38026/2023 18368/2023	SADI ADEYA-MP	GANESH PRASAD SAMAL
239	WP(C)/28811/2023 18369/2023	BISWANATH MAHAKUDA-MP	KRISHNA CHANDRA SAHU
240	WP(C)/38027/2023 18370/2023	BALARAM SAMAL-MP	KRISHNA CHANDRA SAHU
241	WP(C)/38030/2023 18371/2023	JITENDRA KUMAR BISOYI-MP	SHAKTI DATTA TRIPATHY
242	WP(C)/28454/2023 18372/2023	AKSHYA KUMAR MISHRA-MP	ARABINDA TRIPATHY
243	WP(C)/38036/2023 18373/2023	BIJAYA KUMAR DEHURY-MP	ARABINDA TRIPATHY
244	WP(C)/38038/2023 18374/2023	SURENDRA KUMAR PANDEY-MP	ARABINDA TRIPATHY
245	WP(C)/38039/2023 18376/2023	DR. DIPTIMAYEE PRADHAN-MP	NIROD KUMAR SAHU
246	WP(C)/38041/2023 18377/2023	MINARANI MOHANTY-MP	
	WP(C)/14788/2023		

247	18378/2023 WP(C)/38044/2023	M/S. TATA PROJECTS LTD. HYDERABAD-MP	SARADA. P. SARANGI
248	18379/2023 WP(C)/38046/2023	K.LAXMAN-MP	RAJA KISHORE SAHOO
249	18380/2023 WP(C)/11161/2023	SHRI JAGANNATH TOWN BUS OWNERS ASSOCIATION, PURULI-MP	PREMANANDA MOHAPATRA
250	18381/2023 WP(C)/37986/2023	SACHIDANANDA GUMANSINGH-MP	JYOTI PATNAIK
251	18382/2023 WP(C)/37117/2020	KSHIROD KUMAR PATI-MP	SAILABALA JENA
252	18383/2023 WP(C)/39233/2021	PRAVABATI DEI-MP	SAILABALA JENA
253	18384/2023 WP(C)/35279/2023	DHANANJAY SAHOO-MP	
254	18385/2023 WP(C)/33457/2023	BIPRA KANDHAPANI-MP	SUBHASREE MOHANTY
255	18386/2023 WP(C)/33454/2023	LIHIT GURUDIA-MP	SUBHASREE MOHANTY
256	18387/2023 WP(C)/33337/2023	ISWAR CHANDRA SAHOO-MP	
257	18388/2023 WP(C)/38055/2023	BADAJHARA GRAM PANCHAYAT, DHENKANAL-MP	PARTHA SARATHI NAYAK
258	18389/2023 WP(C)/38057/2023	PURASTAM PATRA-MP	SAILABALA JENA
259	18390/2023 WP(C)/28917/2023	PREMANANDA JENA-MP	
260	18391/2023 WP(C)/21584/2023	RENUBALA BHOI-MP	
261	18392/2023 WP(C)/38063/2023	CHANDRAGUPTA PRASAD-MP	UMAKANTA BARIK
262	18393/2023 WP(C)/37142/2023	DURGA CHARAN MOHANTY-MP	
263	18394/2023 WP(C)/38065/2023	BISWESWAR VENDING ZONE, BBSR-MP	SRINIVAS MOHANTY
264	18395/2023 WP(C)/38067/2023	STATE BANK OF INDIA, KHURDA-MP	BIBHU PRASAD DAS
265	18396/2023 WP(C)/38068/2023	NABA KISHORE SAHOO-MP	SRINIVAS MOHANTY
266	18397/2023 WP(C)/38069/2023	GITANJALI MANGARAJ-MP	AMIYA KUMAR CHHATOI
267	18398/2023 WP(C)/38070/2023	BINOD KUMAR JENA-MP	SANJAY KUMAR SAMANTARAY
268	18399/2023 WP(C)/38074/2023	SUMANTA MOHANTY-MP	JAGATJYOTI BRAHMA
269	18400/2023 WP(C)/36257/2023	DR. KRISHNA MOHANTY-MP	SAMEER KUMAR DAS
270	18401/2023 WP(C)/38076/2023	BISWANATH SINGH SAMANTA-MP	PRAKASH KUMAR MISHRA
271	18402/2023 WP(C)/38078/2023	SURYA NARAYAN PADHI @ PADHY-MP	CHIRAG PUROHIT
272	18403/2023 WP(C)/38081/2023	M/S. SAROJ KUMAR SHARMA, KALAHANDI-MP	SUKANTA KUMAR DALAI
273	18404/2023 WP(C)/38082/2023	NIRANJAN JENA-MP	SAIBRATA RATH
274	18405/2023 WP(C)/38083/2023	M/S. SAROJ KUMAR SHARMA, KALAHANDI-MP	SUKANTA KUMAR DALAI
275	18406/2023 WP(C)/3939/2013	HRUSIKESH SAHOO-MP	
276	18407/2023 WP(C)/17216/2017	GAUTAM AGARWAL-MP	M/S.SANJEEV UDGATA
277	18408/2023 WP(C)/7193/2020	BASANTI MISHRA-MP	
278	18409/2023	SABITABALA ROUT-MP	

279	WP(C)/7190/2020 18410/2023	RANJEETA PATTNAIK-MP	
280	WP(C)/7196/2020 18411/2023	MRUGANKA SEKHAR MOHANTY-MP	
281	WP(C)/7188/2020 18412/2023	SHISULI JENA-MP	HIMANSU SEKHAR SATAPATHY
282	WP(C)/33677/2023 18413/2023	SUNDARLAL DUBEY-MP	AMIT PRASAD BOSE
283	WP(C)/32972/2023 18414/2023	SURINDRA KUMAR CHOWDHURY-MP	ABHILASH MISHRA
284	WP(C)/30494/2023 18415/2023	BASANTI PARIDA@MOHAPATRA-MP	M/S.MANOJ KUMAR PATI
285	WP(C)/4735/2017 18416/2023	CHANDRAGUPTA PRASAD-MP	UMAKANTA BARIK
286	WP(C)/38087/2023 18417/2023	BINOD BIHARI MAHANKUDA-MP	M/S.U.C.MOHANTY
287	WP(C)/12286/2018 18418/2023	KABI CHANDRA PRADHAN-MP	M/S.U.C.MOHANTY
288	WP(C)/12289/2018 18419/2023	RANJAN KUMAR BEHERA-MP	M/S.U.C.MOHANTY
289	WP(C)/12290/2018 18420/2023	KAILASH CHANDRA MUNI-MP	M/S.U.C.MOHANTY
290	WP(C)/12292/2018 18421/2023	SESHADEV ROUT-MP	BANSHIDHAR SATAPATHY
291	WP(C)/38091/2023 18422/2023	KAMESWAR GOUDA-MP	M/S.U.C.MOHANTY
292	WP(C)/12333/2018 18423/2023	ASHOK KUMAR PARICHHA-MP	M/S.U.C.MOHANTY
293	WP(C)/12334/2018 18424/2023	JANADA CHINNABABU-MP	BANSHIDHAR SATAPATHY
294	WP(C)/38089/2023 18425/2023	PANKAJINI MOHAPATRA-MP	SAUBHAGYA KUMAR SAMAL
295	WP(C)/38093/2023 18426/2023	SRINU SAHU-MP	SOUMYA JYOTI BISWAL
296	WP(C)/38095/2023 18427/2023	SRINU SAHU-MP	SOUMYA JYOTI BISWAL
297	WP(C)/38095/2023 18428/2023	PRABHABATI PADHIHARI-MP	PRASANTA KUMAR SATAPATHY
298	WP(C)/38097/2023 18429/2023	NILA MADHAB MISHRA-MP	SOUMYA JYOTI BISWAL
299	WP(C)/38099/2023 18430/2023	NILA MADHAB MISHRA-MP	SOUMYA JYOTI BISWAL
300	WP(C)/38099/2023 18431/2023	RUQUIA PARVEEN-MP	PITAMBAR ACHARYA
301	WP(C)/38102/2023 18432/2023	AJAY KUMAR RATH-MP	DEVI PRASAD DASH
302	WP(C)/38104/2023 18433/2023	SRINU SAHU-MP	SOUMYA JYOTI BISWAL
303	WP(C)/38103/2023 18434/2023	SRINU SAHU-MP	SOUMYA JYOTI BISWAL
304	WP(C)/38103/2023 18435/2023	MAMATA GIRI-MP	NIRANJAN LENKA
305	WP(C)/38105/2023 18436/2023	SANTOSH KIRAN MAJHI-MP	SOUMYA JYOTI BISWAL
306	WP(C)/38106/2023 18437/2023	SANTOSH KIRAN MAJHI-MP	SOUMYA JYOTI BISWAL
307	WP(C)/38106/2023 18438/2023	CHINMAYEE DAS-MP	KUNAL KUMAR SWAIN
308	WP(C)/38107/2023 18439/2023	MANASA KUMAR TRIPATHY-MP	KANANBALA ROY CHOUDHURY
309	WP(C)/38113/2023 18440/2023	DHRUBANANDA PRADHAN-MP	SUKANTA KUMAR DALAI
	WP(C)/38121/2023		

310	18441/2023 WP(C)/14912/2020	DAYA SANKAR RAM-MP	M/S G.P. JENA, SOMADARSAN MOHANTY, N.K.MISRA
311	18442/2023 WP(C)/38123/2023	LAJPAT RAI MAKKAR-MP	TUSHAR KANTI SATAPATHY
312	18443/2023 WP(C)/38129/2023	GOBINDA CHANDRA DAS-MP	SANJIB KHANDYAT RAY
313	18444/2023 WP(C)/38131/2023	PRATUL KUMAR MAJHI-MP	DIPTIRANJAN MOHAPATRA
314	18445/2023 WP(C)/38132/2023	ARUN KUMAR MOHAPATRA-MP	TANMAY MISHRA
315	18446/2023 WP(C)/38135/2023	MAHESWAR BADAJENA-MP	TANMAY MISHRA
316	18447/2023 WP(C)/35072/2023	DAKTAR PATRA-MP	DEBIDUTTA MOHAPATRA
317	18448/2023 WP(C)/28445/2023	DILLIP MANDAL-MP	DEBIDUTTA MOHAPATRA
318	18449/2023 WP(C)/28453/2023	BABAR ALI-MP	DEBIDUTTA MOHAPATRA
319	18450/2023 WP(C)/38138/2023	MANOJ KUMAR BEHERA-MP	KUNAL KUMAR SWAIN
320	18451/2023 WP(C)/28456/2023	BIKASH CHANDRA ROUT-MP	DEBIDUTTA MOHAPATRA
321	18452/2023 WP(C)/28460/2023	DILIP KUMAR PATI-MP	DEBIDUTTA MOHAPATRA
322	18453/2023 WP(C)/28465/2023	ARJUN KUMAR DAS-MP	DEBIDUTTA MOHAPATRA
323	18454/2023 WP(C)/28467/2023	MD. ALISHAN-MP	DEBIDUTTA MOHAPATRA
324	18455/2023 WP(C)/28473/2023	BISHNU MAHALIK-MP	DEBIDUTTA MOHAPATRA
325	18456/2023 WP(C)/28480/2023	MD KAIJUM-MP	DEBIDUTTA MOHAPATRA
326	18457/2023 WP(C)/28482/2023	JAGABANDHU ROUT-MP	DEBIDUTTA MOHAPATRA
327	18458/2023 WP(C)/28484/2023	N GANESH RAO-MP	DEBIDUTTA MOHAPATRA
328	18459/2023 WP(C)/28231/2023	GANESWAR BEHERA-MP	
329	18460/2023 WP(C)/32339/2023	ISWAR CHANDRA SAHOO-MP	
330	18461/2023 WP(C)/34472/2023	MANAS RANJAN PADHI-MP	DINESH KUMAR PANDA
331	18462/2023 WP(C)/29472/2023	BHARAT SANCHAR NIGAM LTD., CUTTACK-MP	DIBYASHREE RAY
332	18463/2023 WP(C)/8006/2017	M/S.B.R.SPONGE P LTD.-MP	M/S.GYAN SAMANTARAY
333	18464/2023 WP(C)/38160/2023	ALOK KUMAR SETH-MP	LAXMIKANTA MOHANTY
334	18465/2023 WP(C)/38161/2023	ARYA ASSOCIATE, CUTTACK-MP	PAMI RATH
335	18466/2023 WP(C)/38163/2023	LAMBODAR KANHAR-MP	LAXMIKANTA MOHANTY
336	18467/2023 WP(C)/38166/2023	TECHNO GLOBAL SERVICE PVT. LTD. BBSR-MP	ANANTA NARAYAN PATTANAYAK
337	18468/2023 WP(C)/38167/2023	JHARI BEHERA-MP	JAGAJIBAN PRADHAN
338	18469/2023 WP(C)/13668/2022	NRUSINGH CHARAN SWAIN-MP	
339	18470/2023 WP(C)/27935/2023	RABINDRA MOHAPATRA-MP	MANMAYA KUMAR DASH
340	18471/2023 WP(C)/2240/2016	CHOUDHURY GYANENDRA KU.DAS-MP	M/S.J.M.MOHANTY
341	18472/2023	DURYODHAN BAL-MP	M/S.J.M.MOHANTY

342	WP(C)/2234/2016 18473/2023	DRAPADI NAIK-MP	ASIT KUMAR JENA
343	WP(C)/38171/2023 18474/2023	PRAVASH CHANDRA MOHANTY-MP	M/S.NIRANJAN LENKA
344	WP(C)/18880/2019 18475/2023	DURGA MADHAV PRADHAN-MP	RASHMI RANJAN SINHA
345	WP(C)/38128/2023 18476/2023	DURGA MADHAV PRADHAN-MP	RASHMI RANJAN SINHA
346	WP(C)/38128/2023 18477/2023	MAHENDRA MAJHI-MP	ASIT KUMAR JENA
347	WP(C)/38189/2023 18478/2023	M/S. S.A. PLYWOOD INDUSTRY (P), LTD, KOLKATA-MP	SOUMYA RANJAN MOHANTY
348	WP(C)/38193/2023 18479/2023	KONARK PIPE AND SYNTHETIC P LTD., BBSR-MP	BIBEKANANDA BHUYAN
349	WP(C)/38196/2023 18480/2023	KONARK PIPE AND SYNTHETIC P LTD., BBSR-MP	BIBEKANANDA BHUYAN
350	WP(C)/38196/2023 18481/2023	SUNIL KUMAR SUBUDHI-MP	SAILABALA JENA
	WP(C)/38197/2023		